

दिल्ली विधान संभा

सस्तारी आश्वासन समिति

द्वितीय प्रतिवेदन

(3.1.3.19% को प्रस्तुत किया गया)

DELIII VIDIAN SABIIA

COMMITTEE ON GOVERNMENT ASSURANCES

SECOND REPORT

(PRESENTED ON 31.3.1998)

दिल्ली विधान सभा सविवालय, दिल्ली.

DELHI LEGISLATIVE ASSEMBLY SECRETARIAT, DELHI

DELHI VIDHAN SABHA

COMMITTEE ON GOVERNMENT ASSURANCES

SECOND REPORT

(PRESENTED ON 31-3-1998)

COMPOSITION OF THE COMMITTEE

1.	Shri Deep Chand Bandhu	Chairman
2.	Prof. P.K. Chandla	Member
3.	Shri Alok Kumar	Member
4.	Shri Mewa Ram Arya	Member
5.	Shri Mukesh Sharma	Member
6.	Shri Ram Niwas Goel	Member
7.	Shri Jai Bhagwan	Member

SECRETARIAT

1.	Shri P.N. Gupta	Secretary	
2.	Shri P.C. Agarwal	Deputy Secre	etary
3.	Shri N.K. Gupta	Committee	Officer

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REPORT

I, the Chairman of the Committee on Government Assurances of the Delhi Vidhan Sabha, having been authorised by the Committee to present the Report on its behalf, do hereby present this Report for the period between June, 1995 to February, 1998. The Committee adopted the Report in its meeting held on 16-03-98.

The chief responsibility of the Committee is to scrutinise the assurances, promises, undertakings etc. given by the Ministers from time to time on the floor of the House and to report on the extent to which these have been implemented and where implemented whether such implementation has taken place within the minimum time necessary for the purpose.

During the period under report, the Committee held 22 meetings. The Committee considered in all 330 assurances in its 22 meetings and heard the representatives of the concerned departments on these assurances.

The Committee regret to report that there is excessive and unjustifiable delay in the implementation of some assurances inspite of repeated advice to the departments to avoid this unhealthy practice. Very few assurances were fulfilled within the stipulated period of three months. Where the Committee felt that implementation of the assurances within this period was not feasible, it allowed the departments extension of time which was certainly not taken advantage of.

Out of these 330 assurances, some assurances were considered more than once and as such actual decision on 271 assurances was taken. Out of 271 assurances considered during the Posted under

report, the Committee found that 199 assurances have been fulfilled and 72 assurances are yet to be fulfilled.

A statement showing the particulars of those assurances which were fulfilled even belatedly is shown in Annexure-I. Particulars of those assurances which are yet to be fulfilled are shown in Annexure-II.

Some instances where the department (concerned with the assurances) have taken inordinate time and are yet to fulfill the assurances are quoted below:

(a) Assurance No. 25

In response to Unstarred Question No. 2 dated 23-12-1993 the Minister of Development assured the House that the syllabus of K.G./Primary Classes and the system of examination will be got reviewed through the Text Book Committee and to get this matter re-examined by the Syllabus Committee so as to reduce the burden of books on the children of K.G./ Primary Classes. The assurance was considered by the Committee in its meetings held on 3-6-94, 9-1-95, 18-1-95 and 1-2-95. The assurance was again considered by the Committee in its meetings held on 6-6-95, 12-1-96 and 24-6-97.

The Committee was not satisfied with the reply and clarification given by the representatives of the department and directed that the following information be furnished to the Committee:-

- (i) the number of schools including the Sarvodaya and recognised schools inspected by the officers of the department to find out whether any violation of Circular issued on 26-10-94 and reiterated on 15-11-95 had taken place and to ensure its compliance.
- (ii) whether any action has been taken against the defaulting schools. The Committee also directed that a sample survvey of 5 to 6 schools including Sarvodaya schools should be undertaken by the department on random basis to see whether the Circular is being complied with.

The assurance is still pending.

(b) Assurance No.30 24-12-1993

response to Unstarred Question No.36 of 24-12-93, Prof. P.K. Chandla, MLA, had desired to know for not collecting the value/cost of the reasons from the allottees in the Shahzada Bagh Industrial and Commercial areas (Inderlok). The Hon'ble Chief Minister assured the House that the relevant information is being collected and will be placed on the floor of the House. The assurance was considered in the meetings earlier held on 14-6-94, 9-1-95, 18-1-95 and 1-3-95. The assurance was again considered by the Committee in its 19th, 21st, 23rd and 37th meetings held on 6-6-95, 95, 11-12-95 and 12-6-97 respectively. In its last meting the Committee expressed surprise that out of 492 allottees of plots in Shahzada Bagh Industrial and Commercial Complex (Inderlok) as many as 177 allottees have not made any payment and they instead sent representations to the Union Ministry of Urban Development in the matter. The Committee directed that notices be issued immediately to those allottees who have not made the payment.

The assurance is still pending.

(c) Assurance No.58 8-3-1994

In response to Starred Question No.3 of Dr. Walia, M.L.A. Minister of Social Welfare assured the House that the matter regarding development of Yamuna embankment as a Tourist spot is under consideration of DDA. The matter considered in the meetings Committee held on 4-1-96 and finally on 17-7-97. The Committee was informed that comprehensive scheme has been formulated to develop the banks of Yamuna and objections from public have been invited. The Committee directed that the following action be taken and information where required be furnished:-

- (i) details of schemes be sent to all the MPs, MLAs and Municipal Councillors;
- (ii) date for inviting objections from public be extended;
- (iii) detailed information about the unauthorised construction of buildings at Sarai Kale Khan and Maharani Bagh alongwith action taken by the department in this regard. The Committee further desired that encroachment on Yamuna bank near Sarai Kale Khan be got vacated by the DDA.
- (iv) The representative of the DDA was asked to bring the full plan in the next meeting. Although more than six months have elapsed, no information has been received from the department and the assurance is still pending.

(d) Assurance No.67
Starred Question
No.18 Dt. 15-3-94

In response to Starred Question No.18 dated 15-3-94 of Smt. Krishna Tirath, the Minister of Development assured the House that the matter regarding allotment of alternative sites to the po and Jhuggi Jhompri dwellers who

have made encroachment at Arawali Ridge would be considered seriously. But the case of other big people and schools etc. would be considered separately. The Committee considered the matter in its meetings held on 9-2-96, 24-6-96 and 17-7-97. The Committee was not satisfied with the reply given by the representative of the department and directed that the following information be supplied:-

- (i) complete information about the rehabilitation of the Jhuggi Jhompris situated at Arawali Hills;
- (ii) the name of the agencies which have been entrusted with the job of development of Jonapur where Jhuggis Jhompris situated at Arawali Hills region would be rehabilitated alongwith time schedule of development;
- (iii) complete details about the alleged sale of land in possession of Ramjas Foundation at Anand Parbat.

Although more than six months have elapsed, no information has been received from the department and the assurance is still pending.

(e) Assurance No.75A

In response to Starred Question No.50 dated 17-3-94 of Shri Nand Kishore Garg, MLA, with regard to provision of separate electric connection; one for the commercial use and the other for domestic use in villages, the Hon'ble Chief Minister assured the House that the Government is considering to provide electric connection to the lakhs of shops which have come up in non-conforming areas.

The matter was considered in the meetings of the Committe held on 22-2-95, 1-3-95 and 12-6-97.

After going through the information furnished by the representative of the Delhi Vidyut Board about the policy of grant of electricity meters in villages and commercial complexes in non-conforming areas, the Committee felt that since the information pertains to old policy, the Delhi Vidyut Board shall furnish details of New policy and its implementation. The representative of the department assured that the complete details furnished within 15 days. Although will be more than eight months have elapsed, information has been received assurance is pending.

(f) Assurance No.

The assurance was given in response to Starred Question No. 204 dated 29-3-94. regarding setting up of police booths on the roads. The matter was considered in the meeting of the Committee held on 17-7-97. The Committee expressed dissatisfaction over the clarifications given the representative of the department and desired that the following information be furnished:-

- (a) the number of booths constructed by Police Department on roads, pavements and crossings etc.;
- (b) whether permission of the Land Owning Agency like PWD, MCD, DDA or NDMC was obtained before construction of the booths;
- (c) whether the plans of such constructions were got sanctioned from the competent authority like MCD, DDA and NDMC.

The information was not furnished to the Committee and the assurance is pending.

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(g) Assurance No. In response to STarred Question No. 222 dated 30-3-94 of Ms. Purnima Sethi, MLA, regarding announcement of the Prime Minister that all the unemployed persons would get jobs, the Minister of Food & Supplies assured the House information in this regard would be given later In the meeting of the Committee held on 1-2-96, the Committee expressed its dissatisfaction over the inability of the department collecting the requisite information from the different departments.

> meeting of the Committee held on 17-7-97 the Committee was not satisfied with the reply given by the representative of the department and directed that the following information furnished:-

- (i) whether 1353 applicants stated to been recommende d to banks for giving loans, have in fact been given loans;
- (ii) name of banks who disbursed loans to such applicants:
- (iii) Employment Department to ascertain the above information from the Industries Department and furnish the same to the Committee.

The assurance is still pending.

(h) Assurance No.134 & 135

In response to Starred Question No.269 dated 4-94 of Shri Nand Kishore Garg and supplementary of Shri Inder Raj Singh, MLAs, the Minister of Development assured the House that the matter regarding constitution of Rural Development Board for Delhi Villages on the pattern of Trans-Yamuna Development Board is under consideration and a decision in this regard will be taken at the earliest.

The matter was considered in the meeting of the Committee held on 12-6-97. The Committee expressed utter displeasure that though the Board constituted in January, 1997 'not a meeting of the same has been held so far. Committee desired to know the reasons which the Principal Secretary (UD) failed to explain. The Committee, therefore, directed that the next meeting, the Pr. Secretary (UD) and Development Commissioner should apprise about its inability to hold even a single meeting of the Board all these months.

The assurance is still pending.

(i) Assurance No. 282

Question No.83 In response to Starred 26-8-94 of Shri Shoaib Iqbal, MLA, the Chief Minister assured the House that the regarding allotment of alternative sites to the hawkers removed from the surroundings of Masjid was under the consideration of DDA. Committee in its meeting held on 24-6-97 was not satisfied with the reply and clarification furnished by the representative of the department and directed the department to information as to the latest position of the rehabilitation of 330 foot - path walas verified in 1981 and from where they were actually removed.

The assurance is still pending.

(j) Assurance No.335

In response to Starred Question No.24 dated 22-3-95 of Prof.P.K.Chandla, MLA, the Development Minister assured the House that during the year 1995-96, efforts will be made to remove the short comings in Wild Life Sanctuary near Bhati Mines.

The Committee in its meeting held on 17-7-97 was not satisfied with the clarification given by the representative of the department and directed that following information be furnished:- the shortcomings such as closure of thorough fares, stoppage of cattle-gazzing, hunting etc. in the Wild Life Sanctuary area. The Committee further directed that the assurance be sent by Secretary (Development) to Secretary (Environment and Forests) for necessary action in the matter.

(k) Assurance No. 353

In response to Unstarred Question No. 712 dated 4-4-95 of Shri Swaroop Chand Rajan, MLA, with regard to opening of some Government offices in the Community Hall in Kilokri, insanitary conditions and upkeep and cleanliness of the Community Halls, the Chief Minister assured the House that information in this regard is being collected from different offices and on receipt the same would be placed on the floor of the House. The assurance was considered during the meetings of the Committee held on 7-10-96 and 24-6-97.

The Committee was not satisfied
with the reply furnished by the department
and directed to furnish the total number
of Community Halls situated in rural

areas and Harijan Bastis. How many of them have actually been utilised for marriages and other community services and whether they are being properly maintained.

(1) Assurance No. 354

In response to Starred Question No. 65 dated 24—3-95 of Shri Matin Ahmed, MLA, the Hon'ble Chief Minister assured the House that the matter regarding formation of a Housing Board is under consideration. The Committee in its meeting held on 12-6-97 considered the assurance but was not satisfied with the reply given by the representative of the department and kept the assurance pending.

(m) Assurance No. 364

In response to Unstarred Question No. 1053 dated 18-4-95 of Shri Shish Pal, MLA, regarding encroachment of DDA land inside the Tughlakabad Fort, it was stated that the information is being collected.

The Committee in its meeting held on 24-6-97 was not satisfied with the reply furnished by the department and it observed that a One man Committee under Shri Madan Jha, IAS (Financial Commissioner), Delhi, was constituted to go into this aspect and that Committee has already submitted its report. The Committee directed that a copy of the report be furnished to it in its next meeting.

(n) Assurance No. 369

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In response to Unstarred Question No. 710 dated 4-4-95 of Shri Ram Bhaj, MLA, it was assured that the information is being collected. In the meeting of the Committee held on 12-6-97 the representative of the MCD could not inform the Committee of the progress or stage of the disciplinary proceedings against the Inspector against whom action has been initiated.

The assurance is still pending.

The Committee feel concerned about the inordinate delay in the implementation of the assurances given on the floor of the House by the various departments. As an example of this, the Committee in its meeting held on 12-6-97 pointed out that more than two years ago an assurance was given to the effect that a proposal to constitute a Housing Board in Delhi was under consideration. Nearly two and a half years have passed and the proposal still continues to be under consideration (Assurance No. 354). The Committee had fixed a time limit of three months within which the departments should implement the assurances. The Counittee regret to point out that out of 9, 103, 54, 16 and 81 assurances of the 1st, 2nd, 3rd, 5th and 6th sessions respectively considered by the Committee; 2, 58, 49, 15 and 75 assurances have been fulfilled respectively and 7 of the first session, 15 of the second session, 5 of the third session, 1 of the 5th session and 14 of the 6th session are still pending. To sum up, out of 271 assurances considered by the Committee, 199 have been fulfilled and 72 are pending as on 25-11-97 when the last meeting of the Committee was held.

The Committee is pained to point out that delay in the implementation of assurances not only results in unnecessary prolongation of the assurances but has infirmities or inequities having a bearing on the welfare of the people. The Committee

desire the departments concerned to furnish the replies to the pending assurances (as indicated in Annexure-II) as well as to the other assurances which have not so far been taken up for consideration by it (relating to the 14 sessions held so far for want of replies from the departments) within a maximum period of three months from the presentation of this report. Henceforth, the Committee will take a serious view of such delays.

The Committee further recommends that Rules of Procedure and Conduct of Business may be suitably amended so as to make it mandatory on the concerned departments to fulfil the assurance or send an appropriate reply thereto within 3 months from its receipt.

DEEP CHAND BANDHU

DELHI COMMITTEE ON

GOVERNMENT ASSURANCES

DATED: 16th March, 1998

PARTICULARS OF THE ASSURANCES FULFILLED

S.No.	Assurance No. Ouestion No. Date	Member(s) Concerned	Brief Subject	Time Taken
(1)	(2)	(3)	(4)	(5)
URBAN	DEVELOPMENT		2-13-19	
01.	27 US-45(1) 24.12.93	Sh. Rajesh Sharma	Provision of street lights in Mchammadpur Village	41 months
02.	79 259 17.3.94	Sh. Shoeb Iqbal	Chocked and broken sewer line in the metia Mahal constituency of old Delhi	38 months
03.	31.3.94	Sh. O.P. Babbar	Repair of roads etc. and improving the drainage system in Mukh Ram Park Area	14 months
04.	149 S-168 9.4.94	Sh. O.P. Babbar	Provision of drinking water plantation, grass, shelters and proper maintenance of park situated in Block 'A' Vikas Puri, New Delhi	14 months
05.	151 S-304 9.4.94	Sh. D.K. Behl	Adequate supply of drinking water and provide sewer facility to the Trans-Yamuna area	26 months
06.	258 US-1.37 25.8.94	Sh. D.K. Behl	Implementation of the recommendations of the UPSC to fill up the vacant posts of Executive Engineer	22 months
07.	260 US-140 25.8.94	Sh. Parvez Hashmi	Filthy condition of streets of village Okhla, Noor Myr., Cafoor Nagar, Julena Carhi, Amritpuri of Okhla Vidhan Sabha Area	20 months
08.	261 US-145 25.8.94	Sh. M.S. Panwar	Expenditure incurred on un-approved colonies	33 months
09.	262 US-149 25.8.94	Sh. J.L. Batra	Appointment of employees	22 months
10.	264 US-184 25.8.94	Sh. Rajesh Shamma	Regarding covering of Nalah	22 months

(1)	(2)	(3)	(4) (5)
11.	266 US-207 25.8.94	Dr. A.K. Walia	Electrification of J.J. 22 months clusters during 1994-95
12.	303 US-24 19.12.94	Sh. Jai Kishan	Construction of an underground 20 months water reservoir for supply of water to Sultanpur Mazra Area
13.	304 US-177 22,12,94	Sh. Shish Pal	Action taken for purping out 20 months flood water from Pul Prahladpur Area
14.	372 US-704 4.4.95	Sh. Ram Niwas Goel	Transfer of Jhilmil Colony 26 months to M.C.D.
15.	US-699 4.4.95	Sh. S.C. Khandelwal	Supreme Court Verdict dated 26 months 12.5.93 regarding Hawkers
16.	375 US-691 4.4.95	Sh. Nand K. Garg	Residential and commercial 26 months shops in Block-M, Shakurpur
17.	377 US-686 4.4.95	Sh. Jitender K. (Kalu Bhaiya)	Unutilized land in Bhalswa 25months Jahangirpuri
18.	378 US-685 4.4.95	- Do -	Transfer of resettlement 26 months colony, Jahangirpuri to M.C.D.
19.	380 U5-677 4.4.95	Sh. Jai Bhagwan	Road accidents on account of 26 months stray animals
20.	381 US-665 4.4.95	Sh. D.K. Behl	Cloth Market in Gandhi Nagar 26 months
21.	387 US-921 11.4.95	Sh. Bodh Raj	Auction of unclaimed places at 26 months Satya Niketan (J.J. Colony), Ring Road
22.	388 US-304 28.3.95	Sh. Brahm Pal	Construction of road in New 17 month Ashok Nagar

(1)	(2)	(3)	(4)	(5)
23.	389 28.3.95 US-401	Sh. Mawa Ram Arya	Unauthorised encroadment on GOVERNMENT LAND	26 month
24.	390 U5-924 11.4.95	Sh. M.S. Panwar	Regarding number of Community centres in Mandawali Vidhan Sabha area	17 month
25.	391. US-925 11.4.95	Ch. Prem Singh	Regarding Goods of Hawkers	25 month
26.	392 US-926 11.4.95	Ch. Prem Singh	Dilapidated condition of INA market, Super Bazar and Mohan Singh Market	25 month
27.	393 US-927 11.4.95	Ch. Prem Singh	Construction of Primary Schools in Khanpur Village Phase-I	25 month
28.	394 US-928 11.4.95	Sh. Mukesh Sharma	Creation of a ridge in Sanitary land fill area near Hastsal	16 month
29.	395 US-929 11.4.95	Sh. Mukesh Shanna	Result of the Examination conducted by the M.C.D. in the year 1994, for recruitment of teachers, and decision taken therefore.	16 month
30.	396 11.4.95 US-930	Sh. Kirti Azad	Distribution of bisquits in the schools of MCD and NIMC	25 month
31.	398 US-937 11.4.95	Sh. Matin Ahmed	Plantation in Seelam pur area	25 month
32.	399 US-939 11.4.95	Sh. Tek Chand Sharma	Widening of Tigri Main Road	25 month
33.	400 US-943 11.4.95	Sh. Darshan Kr. Behl	Issue of Licences to those engaged in self-employment	25 month
34.	433 US-913 11.4.95	Sh. S.P. Paliwal	Construction of a community centre in Najafgarh town	16 month

(1)	(2)	(3)	(4)	(5)
35.	435 US-920 11.4.95	Sh. Bodh Raj	Cement given for repairs by the MCD to the Engn. Deptt. in Sec-10, R.K. Puram and the details of work done.	16 manth
36.	471 US-296 28.3.95	Sh. Jitemer K. (Kalu Bhaiya)	Scheme for providing drinking water in the unauthorised colonies of Bhalswa, Jahanging	
37.	472 US-306 28.3.95	Sh. Sat Parkash Rana	Urbanisation of 20 villages in Delhi, facilities provided in urbanised villages	17 month
38.	477 U5-321 28.3.95	Sh. Rajesh Shanma	Consturction of Chaupal for the urbanised villages such as Humayunpur, Mohammadpur, Begampur, Masjid Moth etc.	17 month
39.	478 US-323 28.3.95	Sh. Hari Krishan	Properties liable for imposition of House Tax along with rate etc.	17 month
40.	480 US-335 28.3.95	Ch. Prem Singh	Condition of cremetion ground and cemeteries in Madangir, Dakshinpuri	ls 17 month
41.	482 US-337 28.3.95	Sh. Prem Singh	Arrangements of cleanliness in Dr. Ambedkar Ngr. and othe J.J. clusters and villages	17 month er
42.	483 US-341 28.3.95	Sh. Ram Bhaj	Irregularities in the purcha- ses of breed, biscuits rusk etc. being supplied in the schools run by MID, NIMC and in ICDS as Mid Day Meal.	17 m anth
43.	484 US-344 28.3.95	Sh. Tek Chand Sharma	Condition of Nallah at Devali Khanpur Marg, Spreading of its water on the road etc.	. 17 month
44.	485 US-345 28.3.95	Sh. Tek Chand Sharma	Bad condition of the Nallah at Khanpur Devali Road and its improvement	17 month

(1)	(2)	(3)	(4)	(5)
SPRVIOR	S DEPARIMENT			
45.	188 US-266 28.3.94	Sh. Deep Chand Bandhu	Left out cases of officers of Gr. III (Dass Cadre for promotion to Gr.II (Dass) of Dec. 76)	21 months
46.	193 US-452 4.4.94	Sh. Mukesh Sharma	Change of name of post of Superintendent to Section Officer	21 month
47. & 48.	127 & 197 S-266 4.4.94	Sh. Inder Raj Singh	Pronotion of Stenographers Gr.III appointed upto Dec.76	21 month
49.	197-A S-201 28.3.94	Sh. Ram Bhaj	Providing promotions avenues and time bound promotions etc. to employees of Delhi Govt. or the pattern of Central Govt. employees	190
50.	227 S-28 23,8,94	Sh. Parvez Hashmi	Reg. cases relating to the seniority pending in the Services Deptt.	39 month
51.	231 5-36 23.8.94	Sh. K.S. Tanwar	Framing of separate rules for the employees of the Govt. of NCT of Delhi under Article 309	
52.	232 S-38 23.8.94	Sh. Jai Kishan	Reg. details of employees re-employed after superannuati	39 month
53.	233 S-36 23.8.94	Sh. N.K. Garg	Reg. stopage of increment of IDCs who have not qualified the typing test.	39 month
54.	314 S-86 22.3.95	Sh. Prem Singh	Reg. anomalies: in the pay scale of the employees of the Delhi Govt. and the Central Go	32 month
55.	315 S-31 22,3,95	Sh. Ram Hhaj	Reg. grant of extension to retiring employees	32 month
LABOUR I	DEPARIMENT			
56.	189 US-275 28.3.94	Sh. Mewa Ram Arya	Grant of permission to Birla Mills to shift it from Delhi to Himachal Pradesh	26 month

-	(2)	(3)	(4)	(5)
FINAN	CE DEPARIMENT			
57.	291 22.12.94 Cal. Attn.	Sh. N.K. Garg	Sales—tax realised under Central Sales Tax and Local Sales Tax from Kriyana and dry fruit dealers	20 month
58.	318 S-41 23.3.95	Sh. Ram Bhaj	Total number of raids alongwith places, conducted by the S.T. Deptt.	17 manth
EMPLO	MMENI' DEPARIMENI'			
59.	63 S-11 9.3.94	Sh. Mewa Ram Arya	Number of unemployed persons registered with different employment exchanges	39 month
60.	114 S-222 30.3.94	Kr. Purnima Sethi	Total number of persons who got employment through Employment Exchange	22 month
61.	269 Short Notice Q. 2 26.8.94 AL ADMINISTRATION DEP	Prof. P.K. Chandla	Irregularities in the renewal of employment cards in R.K. Auran employment exchange	34 month
62.	136 US-462 4.4.94	Sh. Ram Bhaj	Payment of T.A. to the staff on outdoor duty	21 month
63.	100	and the second s		
	182 S-188 28.3.94	Sh. Hari Krishan	Proposal for bringing parity in the pay scale of Technical Asstt. (Hindi) of Delhi Govt. and Translators of M.C.D.	21 month
	S-188	Sh. Hari Krishan Sh. Matin Ahmed	the pay scale of Technical Asstt. (Hindi) of Delhi Govt. and Translators	
64.	S-188 28.3.94 196 US-463		the pay scale of Technical Asstt. (Hindi) of Delhi Govt. and Translators of M.C.D. Re-constitution of Freedom Fighter Cell/Board and giving representation	21 manth
64. 65.	S-188 28.3.94 196 US-463 04.4.94 218 S-11	Sh. Matin Ahmed	the pay scale of Technical Asstt. (Hindi) of Delhi Govt. and Translators of M.C.D. Re-constitution of Freedom Fighter Cell/Board and giving representation to the MIAs on it. Reg. facilities for sports in various Deptts of Delhi Govt.	21 manth

(1)	(2)	(3)	(4)	(5)
68.	339 US-616 4.4.95	Sh. Bodh Raj	Reg. Hindi Typewriters in Delhi Govt. offices	31 month
69.	342 S-20 31.3.95	Sh. M.L. Gaba	Reg. maintenance of Government vehicles in various offices of Delhi Government	31 month
70.	344 US-49 21.3.95	Sh. Mukesh Shanma	Reg. more than one staff car with the officers of Delhi Govt. having dual charge	31 manth
71.	347 US-872 11.4.95	Sh. Jitender Kr. (Kalu Bhaiya)	Reg. payment of honorarium during the year 1993-94, 94-95 in various departments of Delhi Govt.	31 manth
72.	348 US-873 11.4.95	Ch. Shish Pal	Reg. maintenance of vehicles used by Secretaries of the Ministers of Delhi Government	31 month
73.	349 US-875 11.4.95	Sh. Bodh Raj	Reg. correspondence in English/Hindi in various offices of Delhi Govt.	31 manth
SOCIA	L WELFARE DEPARIM	ENIT		
74.	165 S-41 16.3.94	Sh. Jitender Kr. (Kalu Bhaiya)	Schene for grant of old age pension	27 month
75.	242 US-80 24.8.94	-Do-	Pension to widows and handicap persons of Jahangirpuri V.S. area	22 manth
76.	247 S-59 24.8.94	Smt. Tajdar Bab ar	Distribution of sewing machines to widows.	22 manth
77.	248 S-45 24.8.94	Kr. Rumina Sethi	Opening of 5 Angan Wari Centres in Kalkaji Vidhan Sabha Area	22 manth
LAW A	NO JUDICIAL DEPAR	<u>(IMENI'</u>	Part 18	
78.	183 S-190 28.3.94	Sh. S.C. Khandelwal	Validity of paper attested by the Manbers of Delhi Legislative Assembly	27 manth
79.	219 S-20 22.8.94	Kr. Pumima Sethi & Sh. K.S. Tanwar	Implementation of Family Court Act	22 month

	(1)	(2)	(3)	(4)	(5)
	TRANS	PORT DEPARIMENT			
	80.	71 S-31 16.3.94	Dr. Gian Chand	Fix-chalk out of the bus routes in the colonies of trans-yamuna area and West Delhi	21 month
	81.	72 <u>S-31</u> 16.3.94	Dr. Gian Chand	Changes in bus routes	21 month
	82.	287 US-208 23.12.94	Sh. Rajesh Sharma	Reg. opening of coffee home at Inter State Bus Terminal, K. Gate	34 month
The season	83.	311/ US-265 27.3.95	Sh. Mukesh Shanna	Reg. provision of bus services in many villages and urbanised areas	31 month
	84.	313 S-191 3.4.95	Sh. Hari Krishan	Reg. grant of permits to Red Line buses	31 month
	INUB	RIES DEPARIMENT			
	85.	97 S-145 24.3.94	Sh. Shish Pal	Financial crises in DSIDC	26 month
	HOME D	EPARIMENT			
	86.	59 US -259 8.3.94	Sh. Ranvir Singh Bidhuri	Action taken against the persons found guilty for committing atrocities on 13 year old girl	40 month
	87.	69 S-16 15.3.94	Kr. Pumima Sethi	Pending cases of committing a trocities on women registered with the Women Cell of Delhi Police	18 month
	88. & 89.	84 & 85 S-107 22.3.94	Sh. Sat Parkash Rana & Sh. Chand Ram	Details regarding criteria and other norms for cepning of a new police station	22 month
	90.	148 Spl. Mention 84.94	Sh. Sat Parkash Rana	A trocities committed on the residents of village Bijawasan on 5.4.94 by the CRP	39 manth
	91.	152 U/R 259 9.4.94	Sh. Vinod Kr. Sharma	Enquiry against SHD of Hari Nagar Police Station	38 month

(1)	(2)	(3)	(4)	(5)
92.	153 U/R 259 9.4.94	Sh. Chand Ram	Assault on Sh. Hukam Chand S/o Sh. Bholey Ram on 7.4.94 by some unknown persons near vill. Patti Pooth	22 month
93, 94 & 95.	216-286 & 320 5-6 22.8.94	Sh. Shish Pal	Opening of Police Station in Sangam Vihar	34 month
96.	319 S-198 3.4.95	Sh. Ranvir Singh Bidhuri	Opening of Police Station in Sarita Vihar	27 month
MEDICAL	& HEALTH DEPARIMENT			
97.	23 S-10 23.12.93	Prof. P.K. Chandla	Racket of sale of kidneys in Delhi	29 month
	23.12.53			
98.	96 S-144 24.3.94	Dr. A.K. Walia	Report of the Committee for registration of Nursing Homes in the residential areas	26 month
99.	192 U5-434 31.3.94	Sh. Ram Hhaj	Short comings found during the visit of Health Minister	26 manth
100.	252 S-74 25.8.94	Sh. Matin Ahmed	Proposal to open dispensaries in Badar pur Vidhan Sabha Area	22 month
707	252	TOTAL MANY RESEARCH		
101.	253 US-110 25.8.94	Sh. Jitender Kr. (Kalu Bhaiya)	Recruitment Rules regarding filling up post of Hom expathic Doctors in the Hospitals	22 month
102.	254 US-113 25.8.94	Kr. Pumima Sethi	Existence of places of worship within the premises of INUP Hospital and Pant Hospital	22.month
TOTA BYTCM	PATRICIA DI		ing study and an army of	
TOURISM	DEPARIMENT			
103.	64 S-19 15.3.94	Sh. Ram Bhaj	Action taken to stop theft of fishes from Bralswa Jheel	21 month
104.	65 S-19 15.3.94	Sh. Jitender Kr. (Kalu Bhaiya)	Constitution of Committee for the development of Jahangirpur area and Bhalswa Jheel	21 m onth

(1)	(2)	(3)	(4)	(5)
105.	157 S-19 15.3.94	Sh. Jitender Kr. (Kalu Bhaiya)	Development of amusement park consisting of Boat House in the corner of the Bhalswa Jheel	21 month
106.	159 S-25 15.3.94	Kr. Pumima Sethi	Arrangement for storing rainy water in the Jheel in Sant Nagar Area near Kalkaji Mandir	39 month
107.	230 S-35 23.8.94	Kr. Purnima Sethi	Opening of new Monthlee Homes during 1994-95	21 month
108.	236 U5-49 23.8.94	Sh. Harun Yusuf	Proposal for opening of Hotels & Motels by Delhi Tourism	26 month
EXCISE	DEPARIMENT			
109.	82 S-85 21.3.94	Smt. Krishna Tirath	Increase of rates made in respect of M/s Schna Enterprises	22 month
110.	187 Us-260 28.3.94	Prof. P.K. Chandla	Proposal to separate the prohib- ition Directorate from Excise Dept	
SALES	TAX DEPARIMENT			
111.	109 S-206 29.3.94	Sh. Vinod Kr. Sharma	Action taken against 15 officers against whom departmental enquiries ordered	26 manth
112.	290 US-133 21.12.94	Sh. Deep Chand Bandhu	Number of appeals pending in the Sales Tax Department for the last five year and the amount to be realized	20 month
DEVELO	PMENT DEPARIMENT		a tory in the V	
113.	107 S-205 25.3.94	Sh. O.P. Babbar	Number of Vehicles challaned for causing pollution in trans Yamuna area	26 manth
114.	108 S-205 29.3.94	- Do -	Plantation of trees in Trans Yamuna area during 1994-95	26 month
115.	228 <u>S-31</u> 23.8.94	Sh. Jeet Ram Solanki	Encroadment over the land of ridge area	22 month

(1)	(2)	(3)	(4)	(5)
116.	234 USQ-43 23.8.94	Sh. Ram Hhaj	Giving powers to the Delhi Pollution Control Board	22 month
117.	235 U5-47 23.8.94	Sh. O.P. Baldbar	Details of Plantation from Horticulture Divisions	22 month
118.	237 S-35 23.8.94	Sh. Shish Pal	Action taken against Hot Mixed Plants - Pollution from Plants & Factories	34 month
119.	273 S-97 26.8.94	Sh. Mukesh Sharma	Illegal occupation of lands of Gram Panchayats of Delhi	34 month
120.	288 S-81 23.12.94	Sh. Chand Ram	Issue of ownership rights to the holders of the plots allotted under 20 Point Programme	30 month
121.	289 US-190 23.12.94	Sh. Matin Ahmed	Allotment of land for agriculture & residence to landless in Mehrauli development area under 20 point programme	30 manth
122.	333 US-624	Sh. Deep Chand Bandhu	Development of Village area under Mini master plan	26 month
123.	4.4.95 334 US-289 28.3.95	Prof. P.K. Chandla	Allotment of Gran Sabha land in different villages	27 month
124.	336 US-58 21.3.95	Sh. Ramvir Singh Bidhuri	Total provision for the development of nural villages under the Mini master plan	27 month
EDUCA	TION DEPARIMENT			
125.	75 S-30 16.3.94	Sh. Brahm Pal	Filling up of vacant post of teachers, construction of boundry wall and provision of electricity & water faciliti in New Ashok Nagar, Delhi	27 month es
126.	86 S-123 23.3.94	Sh. G.S. Bhardwaj	Enhancement in the age of retirement of Education officer	27 month
127.	89 S-129 23.3.94	Sh. Vinod Kr. Shanna	Opening of a College in Najafgarh Vidhan Sabha area	27 month

(1)	(2)	(3)	(4)	(5)
128.	117 S-223 30,3,94	Sh. BodhRaj	Filling up of the Post of Principals by promotion	27 months
129	156 S-14 9.3.94	Sh. Mukesh Sharma	Allotment of land to the Indira Gardhi Institute of physical education and sports science	27 month
130.	168 S-117 23.3.94	Kr. Purnima Sethi.	Scheme of neighbourhood schools for admission of students	27 month
131.	226 U/R 259 16.5.95	Sh. Hari Krishan	Misuse of the premises of Qurukul Cobind Ram Arya Vidayalaya and sale of its land	30 month
132.	239. 24.8.94	Sh. Fateh Singh	Promotion of 9C candidates to the post of Vice-Principal	22 month
133.	240 S-44 24.8.94	Sh. Sahib Singh Chauhan	Promotions of Librarians to the post of P.U.T. on fulfilling the requisite qualifications	25 month
134.	241 US-100 24.8.94	Sh. Harun Yusuf	Filling up of the vacant posts of Urdu Teachers	34 month
135.	243 S-75 24.8.94	Sh. Ramvir Singh Bidhuri	Proposals to FWD to put up tents on temporary basis	22 month
136.	244 US-68 24.8.94	Sh. Mukesh Shanna	Constitution of Councils at District level and organisation of Exhibition/ Fairs etc.	34 month
137.	245 US-62 24.8.94	Sh. Jai Bhagwan	Raising of level of low lying land of the schools while undertaking construction of purca buildings	22 month
138.	246 S-51 24.8.94	Sh. Ram Bhaj	Appointment of a Committee to secrutinize the working of SCERT pointed by the C.A.G.	39 month
139.	249 U5-102 23.8.94	Sh. Fateh Singh	Construction of 20 semi puoca rooms	22 month
140.	250 U/R 259 25.8.94	Sh. Ram Niwas Goel	Investigation in the matter of a book and action taken, thereof	22 month

(1)	(2)	(3)	(4)	(5)
FDUCA	LUCN DEPARIMEN	<u>r</u>	HE WOLLD	
141.	298 US-65 20.12.94	Sh. Parvez Hashmi	Filling up of 18 vacant post of teachers in Govt. Sr. Sec. School, Noor Nagar	21 month
142.	299 US-67 20.12.94	Sh. Shish Pal	Construction of a school building in Dakshinpur extn.	21 month
143.	300 US-84 20.12.94	Sh. Raj Kumar Chauhan	Regarding construction of Roads in schools of Mayapuri	35 manth
144.	301. US-85 20.12.94	Sh. Raj Kumer Chauhan	Filling up of vacant posts of male and female teachers in 17 Delhi Admn. schools, falling in Mangolpuri Area	21 month
145.	321 US-76 22.3.95	Sh. Jeet Ram Solanki	Construction of building for the Higher Secondary Schools in Bawana Vidhan Sabha area	26 month
146.	322 US-74 22.3.95	Sh. Jai Kishan	Construction of building of school situated in C-4 Block and Peera Garhi of Sultanpura Majra	26 month
147.	323 US-72 22.3.95	Prof. P.K. Chandla	Filling up of vacant posts of Principals and Vice-principals	18 month
148.	325 US-60 22.3.95	Sh. Ranwir Singh Bidhuri	Construction of school building in Badarpur	26 month
149.	326 US-59 22.3.95	Sh. Ramvir Singh Bidhuri	Opening of a Library in Badarpur Vidhan Sabha Area	18 month
150.	386 US-634 4.4.95	Sh. G.S. Bhardwaj	Teaching in primary schools through Mother Tongue	26 month
LAND &	BUILDING DEPA	RIMENI		
151.	99 S-164 25.3.94	Sh. Mewa Ram Arya	Scheme of D.D.A. for change of categories of flats registered under New Pattern Scheme in 1979. Detail thereof.	15 month
152.	137 S-320 8.4.94	Sh. O.P. Babbar	Shifting of Tilak Nagar Wholesale Mandi to Kesho pur in a time bound frame	26 month

(1)	(2)	(3)	(4)	(5)
153.	138 S-320 8.4.94	Sh. Ram Bhaj	Shifting of Mandis and the number of Traders	21 month
154.	139 S-320 8.4.94	Sh. Ram Bhaj	Shifting of Regd. & un-registered Traders running the business of Meat etc.	21 month
155.	143 S-325 8.4.94	Sh. Nand Kishore Garg	Completion of left out portion of Road No. 51 which could not be completed due to existence of residential houses	14 month
156. & 157.	146 & 199 S-329 8.4.94	Sh. Nand Kishore Garg	Properties of Delhi Covernment which are on rent or for other reasons with the Central Covt.	14 month
158.	161 S-28 15.3.94	Prof. P.K. Chapdla	Shifting of Shri Ram Food & Fertilizers Ltd., Najafgarh	15 month
159.	171 S-177: 25.3.94	Sh. Darshan Kr. Behl	Govt. land in Delhi and Trans-Yamuna and development of public parks in Trans-Yamuna Area	_15 month
160.	202 US-595 8.4.94	Sh. Hari Krishan	Allotment of land to Indian Council of World Affairs, on rent	21 month
161.	203 US-598 8.4.94	Sh. Hari Krishan	Issue of slips at the Sindhora Khurd P.W.D. Enquiry Office	21 month
162.	270 S-89 26.8.94	Sh. Jai Kishan	Report of Sewa Ram Shanna Samiti	22 month
163.	271 5-91 26.8.94	Sh. Jai Bhagwan	Scheme of construction of road behind Rameshwar Nagar	22 month
164.	272 5-92 26.8.94	Sh. Jagdish Ial Batra	Scheme of construction of Subway between South Extn. I & II	23 month
165.	275 US-216 26.8.94	Sh. Ramvir Singh Bidhuri	Alleged demolition in premises of Majnu Ka Tilla Gurudawara	23 month
166.	276 US-218 26.8.94	Prof. P.K. Chandla	Fixation of cost of shops allotted in Shahzada Bagh (Inder Lok)	33 month

(1)	(2)	(3)	(4)	(5)
167.	277 US-224 26.8.94	Sh. Jagdish Ial Batra	Information regarding parks in Kasturba Nagar area along with facilities provided therein	23 month
168.	278 U5-227 26.8.94	Şb. Raj Kumar Chauhan	Schere of construction of Bhagat Singh stadio in Mangolpur area	m 23 month
169.	279 US-230 26.8.94	Sh. Mukesh Sharma	Lying of pipes upto rainy water drains in in Gulabi Bagh	23 month
170.	296 5-80 22.12.94	Sh. Jai Parkash Yadav	Construction of Nallahs of the size of two meters on both sides of G.T. Road in front of Azadpur Subzi Mandi	21 month
171.	297 US-139 22.12.94	Sh. Mukesh Sharma	Details of dense carpeting of the roads done in different areas of Delhi and in Kirti Nagar Area.	21 month
172.	350 US-615 4.4.95	Sh. Mukesh Shanna	Construction of residence of the Minister of Finance at Chanakyapuri violating the rules of Air port Authority	18 month
173.	351 US-635 4.4.95	Sh. G.S. Hhardwaj	Scheme for pumping out of sever water from Vidya Vihar, Parijat, Sansad Vihar etc. colonies situated on Road No. 26 (Outer ring road)	18 month
174.	352 US-642 4.4.95	Sh. Brahm Pal	Construction of an underground tank in between Mayur Vihar & Trildkpuri Block-25	18 month
175.	355 S-271 7.4.95	Dr. A.K. Walia	Issue of N.O.C.s to the unauthorised colonies of Geeta Colony Vidhan Sabha area	25 month
176.	356 US-820 7.4.95	Sh. Bodh Raj	Information regarding no. of houses constructed by the D.D.A. during 93-94 and requirement of houses every year	17 month
177.	357 U5-823 7.4.95	Sh. Nand Kishore Carg	Allotment of land by DDA to Din Dayal Upadhyaya Degree College & Keshav Degree College being run in the building of the school	17 month
178.	358 US-831	Sh. Darshan Kr. Behl	Removal of unauthorised occupations in in Village Kondli	25 month

(1)	(2)	(3)	(4)	(5)
179.	359 US-832 7.4.95	Sh. Darshan Kr. Behl	Development of park and musical fountains and sport ground in Gandhi Nagar Area	25 month
180.	360 US-687 7.4.95	Sh. Shish Pal	Allotment of land for opening a school in Tughlakabad Extension Area	25 month
181.	361 US-542 31.3.95	Sh. Brahm Singh Tanwar	Joining of Swami. Satyanand Marg with Gurgaon Faridabad Road	26 month
182.	362 US-545 31.3.95	Sh. Shish Pal	Removal of encroachment from the land of DDA at Prahladour Village	26 month
183.	366 US-1051 18.4.95	Sh. Shish Pal	Regarding particulars of the competent officer who has to be approached for getting permission for transfer of land under the DIR act, 1972	17 month
184.	367 US-377 18.4.95	Sh. Moti Ial Soohi	Development of D.D.A. parks in Ram Nagar Area	17 month
185.	368 S-371 18.4.95	Sh. Vincd Kr. Shanna	Regularisation of colonies constructed in the development area of D.D.A., Dwarka Project	25 month
186.	436-A US-351 28.3.95	Sh. Parvez Hashmi	Construction of Underground subway at the crossing of Ashram Chowk and Scriniwas Puri	26 month
187.	360-A 24.3.95	Sh. Bodh Raj	Allotment of Houses under self-financing scheme of D.D.A.	26 month
FOOD 8	SUPPLIES DEP	KIMPNI'		
188.	128 S-267 4.4.94	Sh. Sahib Singh Chauhan	Reg. opening of K. Oil depot & Fair Price Shops in Circle No. 43 & 50.	44 month
189.	129 S-94 4.4.94	Sh. Sahib Singh Chauhan	Reg. allotment of PDS outlets	44 month
190.	193-A US-440 4.4.94	Sh. Sahib Singh Chauhan	Reg. allotment of PDS outlets to Blood Relation	44 month

(1)	(2)	(3)	(4)	(5)
191.	316 <u>S-42</u> 23,3,95	Sh. Kirti Azad	Regarding complaint against Auto Engineer Service Centre	32 month
IRRIG	TION & FLOOD O	ONIROL DEPARIMENT		
192.	257 S-125 25.3.94	Sh. Ramvir Singh Bidhuri	Regarding construction of Nalah in Mollad Band, Gagen Vihar, Om Nagar, Sai Nagar	44 month
193.	284 S-76 22.12.94	Prof. P.K. Chandla	Regarding covering of Najafgarh Drain from Punjabi. Bagh to Kingsway.Camp	35 manth
LECK SCAL	E PENNINGATI			
REALIN	UE DEPARIMENT			
194.	308 S-96 27.3.95	Sh. Ram Bhaj	Regarding recognition of power of Attorney for purpose of ownership of land	38 mainth
195.	309 US-239 27.3.95	Sh., Tek Chand Sharma	Allotment of Indl. Plots for Cottage Industry	38 month
COPE	RACIVE DEPARIME	NĽ		
1%.	280 US-237 26.8.94	Sh. Shish Pal	Regarding Lucky Group Housing Society	38 month
197.	293 US-200 23.12.94	Sh. G.S. Hhardwaj	Reg. enrollment (on regular basis) of persons repurchasing flats/land in Group Housing Societies	34 month
198.	327 US-608 3.4.95	Sh. N.K. Garg	Regarding handing over of Group Housing Societies to M.C.D.	31 menth
199.	328 US-862 10.4.95	Sh. Kirti Azad	Regarding irregularities in the Vaish Coop. Adarsh Bank Ltd.	31 manth

17.

PARTICULARS OF ASSURANCES NOT FULFILLED

S.No.	Assurance No. Question No. Date	Member(s) concerned	Brief Subject
(1)	(2)	(3)	(4)
URBAN D	EVELOPMENT		
01.	30 US-36(5) 24.12.95	Prof. P.K. Chandla	Payment of value of Plots by the allottees of Shahjada Bagh (Industrial & commercial complex)
02.	33 US-14 24.12.95	Sh. Ajay Makan	Non-Issue of Licences to the Industrial units under master plan as notified in 1990 by Central Govt
03.	75-A 8-50 17.03.94	Sh. N.K. Garg	Separate Electricity connection for the Commercial and Domestic use in village:
04.	81 US-45 7.8.95	Sh. Ram Bhaj	Providing Electricity in Annant Ram Dairy Colony,
05. & 06.	134, 135 US-269 4.4.94	Sh. NandK. Garg	Constitution of development Board : for the Development of Rural Area.
07.	224 US-22 22.8.94	Sh. Matin Ahmad Sh. Parvez Hashm Sh. Ramvir Singh Bidhuri	A DESCRIPTION OF THE PROPERTY
08.	332 US-622 4.4.95	Sh. M.S. Panwar	Development of Parks in Gazipur Dairy Area
09.	354 S-65 24.3.95	Sh. Matin Ahmed	Regarding Constitution of Housing Board
10.	369 <u>US-710</u> 4.4.95	Sh. Ram Bhaj	Regarding Inspectors/Staff of House-tax Deptt. of M.C.D.
11.	428 US-894 11.4.95	Sh. G.S.Bhandwaj	Encroachment on the road and in the park in J.J. Colony Shakarpur

Constitution of Committee to enquire in the matter of Euroscinent over Carn St. 2-3. Constitution of Committee to enquire in the matter of Euroscinent over Carn St. 2-3. Constitution of Committee to enquire in the matter of Euroscinent over Carn St. 2-3. Constitution of Committee to enquire in the matter of Euroscinent over Carn St. 2-3. Constitution of Committee to enquire in the matter of Euroscinent over Carn St. 2-3. Constitution of Committee to enquire in the matter of Euroscinent over Carn St. 2-3. Constitution of Committee to enquire in the matter of Euroscinent over Carn St. 2-3. Constitution of Committee to enquire in the matter of Euroscinent over Carn St. 2-3. Constitution of Committee to enquire in the matter of Euroscinent over Carn St. 2-3. Constitution of Committee to enquire in the matter of Euroscinent over Carn St. 2-3. Constitution of Committee to enquire in the matter of Euroscinent over Carn St. 2-3. Constitution of Committee to enquire in the matter of Euroscinent over Carn St. 2-3. Constitution of Committee to enquire in the matter of Euroscinent over Carn St. 2-3. Constitution of Committee to enquire in the matter of Euroscinent over Carn St. 2-3. Constitution of Committee to enquire in the matter of Euroscinent over Carn St. 2-3. Constitution of Committee to enquire in the matter of Euroscinent over Carn St. 2-3. Constitution of Committee to enquire in the matter of Euroscinent over Carn St. 2-3. Constitution of Committee to enquire in the matter of Euroscinent over Carn St. 2-3. Constitution of Committee to enquire in the matter of Euroscinent over Carn St. 2-3. Constitution of Committee to enquire in the matter of Euroscinent over Carn St. 2-3. Constitution of Committee to enquire in the matter of Euroscinent over Carn St. 2-3. Constitution of Committee to enquire in the matter of Euroscinent over Carn St. 2-3. Constitution of Committee to enquire in the matter of Euroscinent over Carn St. 2-3. Constitution of Committee to enquire in the	US-324 28.3.95 Sh. Prem Singh Development of Parks in Arbesker Negar Videon Setha Area Videon	(1)	(2)	(3)	(4)
Section Sect	28.3.95 3. 481 Sh. Prem Singh Development of Parks in Arbesker Negar Vidran Sakha Area 3. 481 Sh. Prem Singh Development of Parks in Arbesker Negar Vidran Sakha Area 3. 481 Prof. P.K. Cherrila Prohibition on serving of liquor in h Restaurants 45, 174 Sh. Rajesh Shama Prestaurants 44.12.93 45. 174 Sh. Nand Rishore Garg Delay in completion of Hospital near Ruichrigur 44.12.93 46. 191 Sh. Shish Fal Theft of Bauignent worth crores of rupess from Govt. Hospitals 47. 191 Sh. Shish Fal Theft of Bauignent worth crores of rupess from Govt. Hospitals 48. 19-30 Dr. A.K. Walia Development of Tourist Spots in East Delhi Area 48. 19-30 Therefore Garg Delay in completion of Committee to enquire the metter of encroadment over Gard Land 48. 19-30 Sh. Naresh Garr Arbitrary change of Land use and plan the D.D.A. and M.C.D. for opening of purps 48. 19-323 Sh. Sahib Singh Charles Development of built up houses in Harman, 19-323	12	479	Sh. Hari Krishan	Transport Negar at Badli, Patpargani and
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25.	144 5-326 8.4.94	Sh. G.S. Ehardwaj	Total number of Coop. Societies to whom the possession have been given and member are staying therein
26.	147 5-339 8.4.94	Sh. Shish Pal	Encroechment of Gaon Sabha land of village Pul Pehladpur
27.	170 24.3.94 S-161	Prof. P.K. Chandla	Land bearing Khasra No. 735 of Village Kilokri and its utilization for community purpose
28.	204 US-600 8.4.94	Sh. Satish Chand Khandelwal	Encroadment on Road opposite M.C.D. School, B-Block, Yamuna Vihar, Delhi
29.	205 US-602 8.4.94	Sh. Sahib Singh Chauha	n Encroachment over the land opposite Bhajan pura police station
30.	206 US-604 8.4.94	Sh. Nand Kishare Garg	No. of encroadment over Govt. land in Lawrance Road Industrial Area
31.	207 US-605 8.4.94	Sh. Nand Kishone Garg	Regarding plots lying vacant in Dr. Ram Monchar Ichia Industrial Area (Lawrance Road Industrial Area)
32.	210 US-609 8.4.94	Sh. Satish C. Khande- lwal	No. of Socieites registered with D.D.A. for allowent of land and No. of societies to whom the land is allowed
33.	211 US-610 8.4.94	Sh. Satish C: Khande- lwal	Providing essential services to the colonies sold by the colonizers
34.	212 US-619 8.4.94	Sh. Shish Pal	Allotment of residential plots for landless of Navjeevan Camp, Nehru Camp, Tughlakabad
35.	213 US-623 8.4.94	Smt. Tajdar Babar	Convertion of residential sites into commercial sites and construction of basement therein
36.	214 US-625 8.4.94	Sh. O.P. Babbar	Providing essential services to the 100 cooperative group housing societies
37.	282 S-83 26.8.94	Sh. Shoeb Iqbal	Alternative sites to the Hawkers removed from the surroundings of Jama Masjid

(1)	(2)	(3)		(4)
38.	353 US-712 4.4.95	Sh. Swarcop Chand Rajan	Regarding mainter Community Hall	nance of Kilokri
39.	364 US-1053 18,4,95	Sh. Shish Pal	Encroadment of I Tughlakabad fort	D.D.A. land inside
40.	365 US-1049 18.4.95	Sh. Rajesh Sharma		Nagar situated in ther it is urbanised
HOME DE	PARIMENT			
41.	105 S-204	Sh. Vinod Kumar Sharma	Setting up of Poi roads	lice Booths on the
EMPLOY	29.3.94 MENT DEPARIMENT			
42.	1115 S-222 30.3.94	Kr. Runima Sethi	Target fixed under Employment Scheme	er Prime Minister e during 1994-95
43.	116 S-222 30,3,94	Sh. Devender Singh		I.C. Act for recruitment Constables from other State
DEVELO	PMENT DEPARTMENT			
44.	67 S-18 15.3.94	Snt. Krishna Tirath		emative sites to as who have made
45.	217 S-7 22.8.94	Sh. Matin Ahmed	Construction of a	road between village n ground and Madanpur ding shed over cremetion
46.	223 US-21 22.8.94	- do -		road from Village Jaitpur und
47.	335 S-24 22.3.95	Prof. P.K. Chardla	Wild life sanctur	ary near Bhati Mines
SERVICE	E DEPARIMENT		·	
48.	194 US-453 4.4.95	Sh. Ram Bhaj	No. of employees Delhi Covt. Offic	working on deputation in cest,

(1)	(2)	(3)	(4)
49.	220 US-10	Sh. Karan Singh	Details of sanctioned posts in various categories and the vacancy position
	22.8.94	300 300	cacyanes and the values position
LAHOUE	R DEPARIMENT		
all constant			
50.	190 US-276 28.3.94	Sh. Mawa Ram Arya	Constitution of Labour Advisory Commission, 1986
EXCIS	SE DEPARIMENT		
50.	83 S-85	Sh. Ram Bhaj	No. of wine shaps and total consumption and the rule under which the Licence is
	21.3.94		granted
SALES	TAX DEPARIMEN	<u>r</u>	
52.	110 S-206	Ch. Prem Singh	Regarding chargesheet issued to the
	29.3.94		suspended officers of Sales Tax Deptt.
AGRICU	LIURE DEPARIMENT		
53.	104	Ch. Prem Singh	Introducing opening auction system and
	S-206 29.3.94	1	sales purchase facility for farmers
GENER	AL ADMINISTRAT	ION DEPARIMENT	
	-2		
54.	167 S-199 22.3.94	Sh. O.P. Babbar	Regarding no. of Act & Rules in force in Union Territory of Delhi and No. of Boards and Committee
			presently functioning
55.	184 US-232 28.3.94	Sh. Nand Kishore Garg	Division of Delhi into Nine Districts
56.	185 U5-233 28.3.94	Sh. Nand Kishore Garg	No. of vehicles in Delhi Govt. offices ar their use during Holidays

(1)	(2)	(3)	(4)
EDUCA	TION DEPARIMENT	The second second	
58. 59. & 60.	16, 120, 121 <u>\$-6</u> 23.12.93	Sh. Vasdev Kaptan Sh. Jai Kishan Kr. Pumima Sethi	Providing essential services in the schools
6¥.	25 US-2 23.3.94	Sh. Rajesh Sharma	Regarding Burden of Books in KG/primary standard education
62.	73 S-32 16,3,94	Sh. Ramvir Singh Bidhuri	Regarding upgradation of schools
63.	87 S-125 23.3.94	Sh. Mukesh Sharma	Regarding salary of part-time teachers under old age education programe
THOUNT	AL EDUCATION DEPAR	'INGMI	
64.	324 US-68 22.3.95	Sh. Ram Niwas Goel	Proposal of naming of College of Applied Sciences for women and college of Business Studies after Shaheed Rajguru and Shaheed Sukhdev respectively
TRANSPO	RT DEPARIMENT	Maria de la companya	
65.	312 US-248 27.3.95	Sh. Suraj Prasad Paliwal	Regarding opening of bus routes from Najafgarh area
ENVIRO	NMENT DEPARTME	<u>vr</u>	
66.	106 S-205 23.3.94	Sh. Ram Niwas Goel	Installation of petrol pumps by outting trees on the road sides
67.	158 S-23 15,3,94	Sh. Jitender Kr.	Reg. running of factories in rural areas on Electric connections meant for tubewells & Floor mills thereby polluting the environme
68.	160 S-21 15.3.94	Kr. Pumima Sethi	Regarding removal of encroadment on ridge area

(1)(2) (3) (4) LAW & JUSTICE DEPARTMENT 69. 329 Kr. Purnima Sethi Regarding pending Court cases US-269 28.3.95 70. 330 Sh. Rajendre Gupta Regarding obtaining stay orders from US-270 Court against Covt. construction 28.3.95 REVENUE DEPARIMENT 71. 215 Regarding Ownership of Shamlat land in Prof. P.K. Chandla US-632 Village Kilokri 8.4.94 COOPERALIVE DEPARIMENT 72. 292 Kr. Purnima Sethi Reg. formation of cooperative societies S-198 of J.J. Dwellers - collection of funds/ 23.12.94 charges therefor.

दिल्ली विद्यान सभा

सरकारी आश्वासन समिति

द्वितीय प्रतिवेदन

(31 3.1998 को प्रस्तुत किया गया.)

समिति का संघटन :

श्री दीप चन्द बन्धु अध्यक्ष प्रो॰ पी.के.चांदला 2. सदस्य श्री आलोक कुमार सदस्य श्री मेवा राम आर्य सदस्य श्री मुकेश शर्मा सदस्य श्री राम निवास गोयल सदस्य श्री जय भगवान 19. महस्य

सचिवालय :

श्री पी.एन.गुप्ता सिवव
 श्री पी.सी.अप्रवाल उप सिवव
 श्री एन.के.गुप्ता सिमिति अधिकारी

में, दिल्ली विधान सभा की सरकारी आश्वासन समिति का सभापति, समिति द्वार इसका प्रतिवेदन प्रस्तुत करने के लिए प्राधिकृत होने पर एतत्द्वार जून, १९९५ से फरवरी, १९९८ के बीच की अवधि के लिए यह प्रतिवेदन समिति की ओर से प्रस्तुत करता हूं। समिति ने यह प्रतिवेदन दिनांक १६.०३.९८ को हुई अपनी बैठक में पारित किया।

समिति का मुख्य उत्तरदायित्व मंत्रियों द्वार सदन पटल पर समय-समय पर दिये गये आश्वासनों, वायदों, चयनों आदि की जांचें करना और यह विवरण देना है कि वे किस. सीमा तक और जहां कियान्वित किये गए हैं, वहां इनका कार्यान्वयन उस विशेष उद्देश्य के लिए निर्धारित की गई समय-सीमा के अन्दर किया गया है अथवा नहीं।

प्रतिवेदन में दी गई अवधि के दौरान समिति की २२ बैठकें हुईँ । समिति ने अपनी २२ बैठकों में कुल ३३० आश्वासनों पर विचार-विमर्श किया और संबंधित विभागों के प्रतिनिधियों से भी स्पष्टीकरण प्राप्त किये ।

सिमिति को यह वहते हुए खेद हो रहा है कि इस अनुत्तरदायित्व पूर्ण खेये से बचने के बारे में बार-बार सलाह देने के बावजूद भी दुछ आश्वासनों को पूरा किये जाने में अत्यधिक और औचित्यहीन विलंब हुआ है । तीन महीनों की निर्धारित अवधि के भीतर बहुत ही कम आश्वासन पूरे किये गये। जहां पर सिमिति ने यह महसूस किया कि इस अवधि के अन्दर युछ आश्वासनों को पूरा किया जाना संभव नहीं है, वहां उसने विभागों के लिए समयावधि बढा दी, जिसका निश्चित रूप से लाभ नहीं उठाया गया।

इन ३३० आश्वासनों में से कुछ आश्वासनों पर एक से अधिक बार विचार-विमर्श किया गया और इस प्रकार वास्तव में २७१ आश्वासनों पर ही निर्णय लिया गया । समिति ने यह पाया कि प्रतिवेदन में दी गई अवधि के दौरान विचार-विमर्श किये गये इन २७१ आवश्वासनों में से १९९ आश्वासन पूरे कर लिये गये हैं और ७२ आश्वासनों को अभी भी पूरा करना बाकी है ।

जिन आश्वासनों को देर से पूर्ण किया गया, उनका ब्यौरा अनुलग्नक-१ में दर्शाया गया है । उन आश्वासनों को, जिन्हें अभी भी पूरा किया जाना बाकी है, अनुलग्नक-२ में दर्शाया गया है ।

भी आरबासनों के पूर किया जाना बाकी है, का विवरण नीचे दिया जा रहा है ।

(क) <u>आश्वासन सं०-२५</u> २३.१२.१९९३ दि० २३.१२.९३ को अतारांकित प्रश्न सं०-२ के उत्तर में विकास मंत्री ने सदन को यह आश्वासन दिया था कि के.जी./प्राथमिक कक्षाओं के पाठ्यक्रम और परीक्षा की प्रणाली पर पाठ्य प्रस्तुक समिति द्वारा पुनरावलोकन किया जायेगा और इस मामले की पाठ्यक्रम समिति द्वारा पुनः जांच की जाएगी जिसमें कि के.जी/प्राथमिक कक्षाओं के बच्चों पर पुस्तकों का भार कम किया जा सके । इस आश्वासन पर समिति ने दि० ३.६.९४, ९.१.९५, १८.१.९५ और १.३.९५ को हुई अपनी बैठकों में विचार-विमर्श किया । इसी आश्वासन पर समिति ने दि० ६.६.९५, १२.१.९६ और २४.६.९७ को हुई अपनी बैठकों में विचार-विमर्श किया । इसी आश्वासन पर समिति ने दि० ६.६.९५, १२.१.९६ और २४.६.९७ को हुई अपनी बैठकों में पनः विचार किया ।

समिति, विभागीय प्रतिनिधियों द्वारा दिए गए उत्तर और स्पष्टीकरण से सन्तुष्ट नहीं हुई और यह निदेश दिया कि समिति के समक्ष निम्नलिखित सूचना प्रस्तुत की जाए :

- (१) यह जानने के लिए कि दि० २६.१०.९४ को जारी और दि० १५.११.९५ को पुनः जारी किए गए परिपत्र के अनुपालन में कोई उल्लंघन हुआ है अथवा नहीं और इसका पालन सुनिश्चित करने के प्रयोजन से विभाग के अधिकारियों द्वारा जांच किये गये सर्वोदय एवं अन्य मान्यताप्राप्त विद्यालयों सहित कुल विद्यालयों की संख्या ।
- (२) क्या जिन विद्यालयों ने इसका अनुपालन नहीं किया है, उनके खिलाफ कोई कार्मवाही की गई है । सिमिति ने यह भी निर्देश दिया कि यह जानने के लिए कि क्या इस परिपन्न का अनुपालन हो रहा है अथवा नहीं, विभाग द्वारा जल्द ही सर्योदय विद्यालयों सिहत ५ से ६ विद्यालयों का आकस्मिक आधार पर नमूने के तौर पर सर्वेक्षण (सैम्पल सर्वे) किया जाये ।

यह आएकारन अभी भी लंबित है।

(्ख) <u>आश्वासन स०-३०</u> २४.१२.१९९३ २४.१२.९३ के अपने अतारांकित प्रश्न सं० ३६ में प्रो॰ पी.के.चांदला, विधायक ने यह जानने की इच्छा जाहिर की कि शहजादा बाग औद्योगिक एवं वाणिज्यिक क्षेत्रों (इन्द्रलोक) में आवंटियों से जमीन की कीमत/लागत वसल न किए जाने के क्या कारण हैं । माननीय मुख्य मंत्री ने सदन को यह आश्वासन दिया कि उचित सूचना एकत्रित की जा रही है और सदन पटल पर प्रस्तुत कर दी जाएगी । इस आश्वासन पर पहले १४.६.९४, ९.१.९५, १८.१.९५ और १.३.९५ को हुई सिमिति की बैठकों में विचार किया गया था । इस पर समिति द्वारा दि० ६.६.९५, ४.९.९५, ११.१२.९५ और १२.६.९७ को हुई समिति की १९वीं, २१वीं २३वीं एवं ३७वीं बैठकों में क्रमशः पुनः विचार किया गया। अपनी अंतिम बैठक में समिति ने इस बात पर आश्चर्य व्यक्त किया कि शहजादा बाग औद्योगिक एवं वाणिज्यिक काम्पलैक्स, इन्द्रलोक की भूमि के ४९२ आवंटियों में से १७७ आबॉटियों ने कोई भी ग्रिश अदा नहीं की है और इसके बजाय उन्होंने शहरी विकास मंत्रालय (केन्द्र सरकार)को इस मानले में आवेदन भेज दिये हैं । समिति ने यह निदेश दिया कि उन आबंटियों को तुरन्त नोटिस भेजे जाएं, जिन्होंने धनराशि का भुगतान नहीं किया है। आश्वासन अभी भी लींबत है।

डा॰ द्व.के.वालिया, विधायक के तार्गिकत प्रश्न सं०-३ के उत्तर में समाज कल्याण मंत्री ने सदन को यह आश्वासन दिया कि यमुना के तट पर पर्यटक स्थल बनाये जाने से संबंधित मामला दिल्ली विकास प्राधिकरण के विचाराधीन है । इस मामले पर समिति ने दि० ४.१.९६ और ऑतिम रूप से दि० १७.७.९७ को हुई अपनी बैठकों में विचारनविमर्श किया । समिति को यह सूचित किया गया कि यमुना के तटों का विकास करने हेतु एक व्यापक योजना तैयार की गई है और

(ग) <u>आश्वासन सं०-५८</u> ८.३.१९९४

जनता से इस योजना के विरूद्ध आपित्तयां आमंत्रित की गई हैं। समिति ने यह निदेश दिया कि निम्नलिखित कार्यवाही की जाए और जहां आवश्यक हो, वहां सूचना भेजी जाए:

- (१) सभी सांसदों, विधायकों एवं निगम पार्षदों को योजना का विवरण भेजा जाए,
- (२) लोगों द्वारा आपत्तियां भेजे जाने की तारिख बढाई जाए ।
- (३) सराय काले खां और महारानी बाग में भवनों के अनिधक्त निर्माण एवं इस संबंध में विभाग द्वारा की गई कार्यवाही की विस्तार से सूचना दी जाए । समिति ने आगे यह इच्छा व्यवत की कि सराय काले खां के निकट यमुना नदी के तट पर हुए अतिक्रमण को दिल्ली विकास प्राधिकरण द्वारा खाली कराया जाए ।
- (४) दिल्ली विकास प्राधिकरण के प्रतिनिधि से अगली बैठक में इसका पूरा नक्शा लाने के लिए कहा गया, हालांकि ६ से अधिक माह बीत चुके हैं किन्तु विभाग से अभी तक कोई सूचना प्राप्त नहीं हुई है और आश्वासन अभी भी लोंबत है।

श्रीमती कृष्णा तारथ के १५.३.९४ के तारांकित प्रश्न सं०-१८ के उत्तर में विकास मंत्री ने सदन को यह आश्वासन दिया कि गरीब लोगों एवं झुग्गी-झोंपडी के निवासियों , जिन्होंने अरावली रिज पर अतिक्रमण कर रहा है, को वैकल्पिक स्थान अबांटित करने से संबंधित मामले पर गंभीरता से विचार, किया जायेगा, किंतु बन्य बड़े लोगों एवं विद्यालयों आदि के मामला पर पृथक रूप से विचार किया जायेगा । समिति ने ९.२.९६, २४.६.९६ और १७.७.९७ को हुई अपनी बैठवों में इस मामले पर विचार किया । समिति विभागीय प्रतिनिधियों द्वारा दिये गये उत्तर से संतुष्ट नहीं हुई और यह निदेश दिया कि समिति को निम्नलिखित सूचन। भेजी जाए :

(घ) <u>आश्वासन सं०-६७</u> तारांकित प्रश्न सं०-१८ १५.३.९४

- (१) अरावली की पहाडियों पर स्थित झुग्गी-झोपडियों को पुनः स्थापित करने हेतु पूर्ण जानकारी,
- (२) जौनापुर क्षेत्र, जहां पर अरावली की पहाडियों के क्षेत्र में स्थित झुग्गी-झौंपडियों को पुनः स्थापित किया जाना है, उसके विकास का कार्य जिन अभिकरणों (एजेंसियों) को सौंपा गया है, उनके नाम तथा विकास का कार्य पूर्ण होने की समय-सीमा,
- (३) आनन्द पर्वत पर स्थित रामजस फाउण्डेशन के कब्जे में भूमि की कथित बिकी के बारे में सम्पूर्ण विवरण ।

हालांकि ६ से अधिक महीने बीत चुके हैं किन्तु विभाग से कोई सूचना प्राप्त नहीं हुई है और आश्वासन अभी लींबत है।

वाणिज्यिक प्रयोग के लिए तथा गांवों में घरेलू इस्तमाल के लिए बिजली के अलग-अलग कनैक्शन का प्रावधान किए जाने के संबंध में श्री नन्द किशोर गर्ग, विधायक के दि० १७.३.९४ के तारांकित प्रश्न सं०-५० के उत्तर में माननीय मुख्य मंत्री ने सदन को यह आश्वासन दिया कि सरकार नान-कन्फर्मिंग क्षेत्रों में अस्तितत्व में आई लाखों दुकानों को बिजली का कनैक्शन उपलब्ध कराने पर विचार कर रही है । इस मामले पर दि० २२.२.९५, १.३.९५ और १२.६.९७ को हुई समिति की बैठकों में विचार किया गया ।

नान-कन्फर्मिंग क्षेत्रों में स्थित गांवों और वाणिज्यिक काम्पलैक्सों में बिजली के मीटर प्रदान करने की नीति के बारे में दिल्ली विद्युत बोर्ड के प्रतिनिधियों द्वारा भेजी गई जानकारी को पढ़ने के बाद समिति ने यह महसूस किया कि चूंकि यह सूचना पुरानी नीति के अनुसार दी गई है, अतः दिल्ली विद्युत बोर्ड नई नीति व उसके कार्याच्यम का विदरण प्रस्तुत करेगा । विभाग के प्रतिनिधियों ने यह आश्वासन दिया कि १५ दिनों के भीतर इसका सम्पूर्ण विवरण प्रस्तुत कर दिया जाएगा । यद्यपि ८ से अधिक महीने बीत चुके हैं फिर भी कोई जानकारी प्राप्त नहीं हुई है और आश्वासन लेबित है ।

(ड) आश्वासन सं०-७५-ए,

(च) आश्वासन सं०-१०५

∠जैसे लोक निर्माण विभाग,
दिल्ली नगर निगम,

(छ) आश्वासन सं०-११५.

यह आश्वासन दिनांक २९.३.९४ के तारांकित प्रश्न सं०-२०४ के उत्तर में दिया गया था । यह सड़कों पर पुलिख द्वा स्थापित करने के संबंध में है । इस मामले पर दि० १७.७.९७ को हुई समिति की बैठक में विचार किया गया था । समिति ने विभागीय प्रतिनिधि द्वारा दिए गए स्पष्टीकरण पर असंतुष्टि व्यक्त की और यह इच्छा व्यक्त की कि निम्नलिखित जानकारी दी जाए:

- (क) सडकों, पटरियों, चौराहों आदि पर पुलिस विभाग द्वारा बनाए गए बृथों की संख्या,
- (ख) क्या बुथों का निर्माण करने से पूर्व भूमि का स्वामित्व रखने वाला एँजीसियां, ∠दिल्ली विकास प्राधिकारण अथवा नई दिल्ली नगरपालिका परिषद की स्वीकृति प्राप्त की गई थी,
- (ग) क्या ऐसी निर्माण की योजनाओं को सक्षम प्राधिकरण जैसे- दिल्ली नगर निगम, दिल्ली विकास प्राधिकरण और नई दिल्ली नगरपालिका परिषद से स्वीकृत कराया गया था । समिति को सूचना नहीं दी गई और आश्वासन अभी लींबत है ।

प्रधानमंत्री की घोषणा कि सभी बेरोजगार व्यक्तियों को रोजगार मिल जाएगा, के संबंध में कु० पूर्णिमा सेठी, विधायक के दि० ३०.३.९४ के तारांकित प्रश्न सं०-२२२ के उत्तर में खाध एवं संभरण मंत्री ने सदन को यह आश्वासन दिया कि इस संबंध में जानकारी बाद में दी जाएगी । दि० १.२.९६ को समिति की बैठक में समिति ने विभाग की विभिन्न विभागों से आवश्यक जानकारी एकत्रित न कर पाने की असमर्थता पर असंतुष्टि व्यक्त की ।

दि० १७.७.९७ को हुई समिति की बैठक में समिति विभागीय प्रतिनिधि द्वारा दिए गए उत्तर से सन्तुष्ट नहीं हुई और यह निदेश दिया कि निम्नलिखित जानकारी दी जाए :

(१) क्या ये १३५३ आवेदक, जिन्हें बैंकीं द्वारा ऋण दिये जाने का परामर्श दिया गया है, उन्हें वास्तव में ऋण दिया गया है,

- (२) उन बैंकों के नाम, जिन्होंने ऐसे आवेदकों को ज्ञण दे दिया है ।
- (३) रोजगार विभाग उद्योग विभाग से उपरोक्त सूचना का पता लगाए और इसे सिमिति को भेजे।

आश्वासन अभी भी लंबित है।

विधायकों, श्री नन्द किशोर गर्ग के दि० ४.४.९४ के तारांकित प्रश्न सं०-२६९ और श्री इन्द्रराज सिंह के पुरक प्रश्न के उत्तर में विकास मंत्री ने सदन को यह आश्वासन दिया कि यमुना पार विकास बोर्ड के नमूने की तरह दिल्ली के गांवों के लिए ग्रामीण विकास बोर्ड के गठन से संबंधित मामला विचारार्थ है और इस संबंध में शीघ्र निर्णय लिया जाएगा । दि० १२.९.९७ को हुई समिति की बैठक में इस मामले पर विचार किया गया । समिति ने इस पर खेद व्यक्त किया कि हालांकि बोर्ड का गठन जनवरी, १९९७ में हुआ था किन्तु अभी तक इसकी एक भी बैठक नहीं हुई है । समिति ने इसके कारण जानने चाहे. परन्त प्रधान सचिव (शहरी विकास) इसका उत्तर देने में असफल रहे । अतः समिति ने यह निदेश दिया कि अगली बैठक में प्रधान सचिव (शहरी विकास) और विकास आयुक्त इस बात से अवगत कराएं कि इतने महीनों में इस बोर्ड की एक भी बैठक आयोजित करने में क्यों असमर्थ रहे ।

श्री शोएब इकबाल, विधायक के दि० २६.८.९४ के तारांकित प्रश्न सं०-८३ के उत्तर में मुख्य मंत्री ने सदन को यह आश्वासन दिया कि जामा मस्जिद के आसपास से हटाये गए रेहडी वालों के लिए वैकल्पिक स्थान आर्बटेत किये जाने से संबंधित मामला दिल्ली विकास प्राधिकरण के विचारार्थ है।

समिति २४.६.९७ को हुई अपनी बैठक में विभागीय प्रतिनिधि द्वारा दिए गए उत्तर और स्पष्टीकरण से सन्तुष्ट नहीं थी और विभाग को यह निदेश दिया कि १९८१ में जिन ३३० फुटपाथ वालों का सत्यापन किया गया था और जिनकों वास्तव में वहां से हटाया गया था, के पुनर्वास की स्थित के बारे में सूचना प्रस्तुत करें।

यह आश्वासन अभी भी लंबित है ।

(ज) आश्यासन सं०-१३४ व १३५.

(झ) आश्वासन सं०-२८२.

(अ) आश्वासन सं०-३३५.

प्रो० पी.के.चांदला, विधायक के दि० २२.३.९५ के तारांकित प्रश्न संख्या-२४ के उत्तर में विकास मंत्री ने सदन को यह आश्वासन दिया कि वर्ष १९९५-९६ के दौरान भाटी खानों के निकट वन्य जीवन अभ्यारण्**य** (सैक्चुंअरी) की कमियों को दूर किए जाने के लिए प्रयास किए जाएंगे।

समिति १७.७.९७ को हुई अपनी बैठक में विभागीय प्रतिनिधि द्वारा दिए गए स्पष्टीकरण से सन्तुष्ट नहीं हुई और यह निदेश दिया कि समिति को निम्नलिखित सूचना दी जार :

(क) वन्य जीन अभ्यारण्या (सेर्वचुअरी) क्षेत्र में आई किमयो, जैसे आम रास्तों, भेड-बकरियों के चरने, शिकार को बंद किये जाने के लिए अब तक क्या कार्यवाही की गई है। सिमिति ने आगे निदेश दिया कि यह आश्वासन सिवव (विकास) द्वारा सिवव (पर्यावरण एवं वन) को इस मामले में आवश्यक कार्यवाही हेतु भेज दिया जाये।

किलोकरी में स्थित सामुदायिक केन्द्र (कम्युनिटी हाल) में कुछ सरकारी कार्यालय खोले जाने एवं सामुदायिक केन्द्रों (कम्युनिटी हाल) में गंदगी एवं उनके रखरखाय व सफाई के संबंध में श्री स्वरूप चन्द राजन, विधायक के दिनांक ४.४.९५ के अतारांकित प्रश्न सं०-७१२ के उत्तर में मुख्य मंत्री ने सदन को यह आश्यासन दिया कि इस संबंध में विधिन्न कार्यालयों से सूचना एकत्रित की जा रही है और इसके प्राप्त होते ही इसे सदन पटल पर प्रस्तुत कर दिया जाएगा । इस आश्यासन पर ७.१०.९६ और २४.६.९७ को हुई समिति की बैठकों में विचार-विमर्श किया गया ।

समिति विभाग द्वारा दिए गए उत्तर से सन्तुष्ट नहीं थी और यह निदेश दिया कि समिति को ग्रामीण क्षेत्रों एवं हरिजन बस्तियों में स्थित सामुदायिक केन्द्रों (कम्युनिटी हाल) की कुल संख्या बताई जाए । इनमें से वास्तविक तौर पर कितनों का उपयोग विवाहों एवं अन्य सामुदायिक सेवाओं के लिए किया गया है और क्या इनका रखरखाव उचित तरह से किया जा रहा है।

(ट) आश्वासन सं०-३५३.

(ठ) आश्वासन सं०-३५४.

श्री मतीन अहमद, विधायक के दिनांक २४,३,९५ के तारांकित प्रश्न संख्या-६५ के उत्तर में माननीय मुख्य मंत्री ने सदन को यह आश्वासन दिया कि एक हाऊसिंग बोर्ड गठित करने से संबंधित मामला विचारार्थ है । समिति ने दिनांक १२,६,९७ को हुई अपनी बैठक में इस आश्वासन पर विचार किया किन्तु समिति विभागीय प्रतिनिधि द्वारा दिए गए उत्तर से सन्तुष्ट नहीं थी और आश्वासन को लंबित रख दिया ।

(ड) आश्वासन सं०-३६४

तुगलकाबाद किले के अंदर दिल्ली विकास प्राधिकरण की भूमि पर अतिक्रमण के संबंध में श्री शीशपाल, विधायक के दिनांक १८.४.९५ के अतारांकित प्रशन सं०-१०५३ के उत्तर में यह बताया गया कि सूचना एकत्रित की जा रही है । सिमति २४.६.९७ को हुई अपनी बैठक में विभाग द्वारा दिए गये उत्तर से सन्तुष्ट नहीं हुई और यह कहा कि इस पहलू की जांच करने के लिए केवल एक व्यक्ति श्री मदन झा, भारतीय प्रशासनिक सेवा (वित्त आयुक्त), दिल्लो के अधीन एक सिमिति बनाई गई थी और उस सिमिति ने पहले ही अपना प्रतिवेदन प्रस्तुत कर दिया है । आश्वासन सिमिति ने यह निदेश दिया कि अगली बैठक में इस प्रतिवेदन की एक प्रति सिमिति को उपलब्ध कराई जाए।

(ढ) आश्वासन सं०-३६९

श्री रामभज, विधायक के दिनांक ४.४.९५ के अतारांकित प्रश्न संख्या-७१० के उत्तर में यह आश्वासन दिया गया था कि सूचना एकत्रित की जा रही है । दिनांक १२.६.९७ को हुई समिति की बैठक में दिल्ली नगर निगम के प्रतिनिधि, समिति को निरीक्षक के विल्ब्ब की गई अनुशासनात्मक कार्यवाही की प्रगति अथवा स्थिति की सूचना नहीं दे सके ।

आश्वासन अभी भी लॉबत है।

समिति विभिन्न विभागों द्वारा सदन पटल पर दिए गए आश्वासनों में होने वाले अत्यधिक विलंब के लिए चिंतित है । इसका एक उदाहरण है, समिति ने दिनांक १२.६.९७ को हुई अपनी बैठक में यह बात उठाई थी कि २ वर्षों से भी पहले एक आश्वासन दिया गया था कि दिल्ली में एक हाऊसिंग बोर्ड के गठन का प्रस्तावा विचारार्थ है । अब करीब-करीब २ है वर्ष से भी अधिक समय बीत चुका है किन्तु यह प्रस्ताव अभी भी विचारार्थ ही है 🗲 आश्वासन सं०-३५४). समिति ने ३ महीने की एक

समय-सीमा निर्धारित की थी, जिसके अन्दर विभागों को आश्वासनों को कार्यान्वित करना चाहिए । सिमिति को यह बताते हुए खेद हो रहा है विचारार्थ लिए गये पहले, दूसरे, तीसरे, पांचवे और छठे सत्रों में कमशः ९, १०३, ५४, १६ और ८९ आश्वासनों में से कमशः २, ५८, ४९, १५ और ७५ आश्वासन पूर्ण हुए हैं और पहले सत्र के ७, दूसरे सत्र के ४५, तीसरे सत्र के ५, पांचवे सत्र का १ और छठे सत्र के १४ आश्वासन अभी भी लॉबत हैं । कुल मिलाकर २५.११.९७ को हुई सिमिति की आखिरी बैठक तक सिमिति द्वारा विचार-विमर्श हैतु लिये गये २७१ आश्वासनों में से १९९ आश्वासन पूर्ण कर लिए गए हैं और ७२ लॉबत पड़े हुए हैं ।

समिति को यह उल्लेख करते हुए खेद हो रहा है कि आश्वासनों के कार्यान्वयन में विलंब होने से आश्वासन के पूर्ण होने में न केवल अनावश्यक रूप से देरी होती है बल्कि इस तरह की आशक्तता और अनौचित्य जन कल्याण के कार्य को भी प्रभावित करता है । (परिशिष्ट- में निर्दिष्ट) लंबित आश्वासनों और साथ ही साथ उन आश्वासनों का, जिन पर समिति द्वारा अभी तक विचार-विमर्श नहीं किया गया है, (अब तक हुए १४ सत्रों से संबंधित, जिनके उत्तर अभी तक विभागों से प्राप्त होने हैं) यह आशा करती है कि वे इस प्रतिवेदन के प्रस्तुत होने के अधिक से अधिक तीन महीनों के अन्दर समिति को उत्तर उपलब्ध कराए । भविष्य में समिति इस तरह के विलंब को गंभीरता से लेगी ।

समिति यह भी सिफारिश करती है कि प्रक्रिया तथा कार्य संचालन नियमों को उपयुक्त रूप से संशोधित किया जाए ताकि संबंधित विभागों द्वारा आश्वासन प्राप्त होने से ३ माह के भीतर उनको पूरा करना अथवा उनका उपयुक्त उत्तर भेजना अनिवार्य हो सके ।

दीप चन्द बन्धु सभापति सरका**री** आश्वासन समिति

दिल्ली।

दिनांक : १६.०३.९८

पूर्ण किए गए आश्वासनों का विवरण

§जून,1995 से फरवरी,1998 तक §

कृम संख्या	आश्वासन संख्या पृथ्न संख्या दिनांक	संबंधित सदस्य	विषय का सारांश	लिया गया समय
1	2	3	4	5
शहरी	विकास			
01.	27 %ता·45 ≬ 1 ≬ 24·12·93	श्री राजेश शर्मा	मोहम्मदपुर गांव में पथ-प्रकाश का प्रावधान	41 महीने
02	79 259 17·3·94	श्री शोएब इकबाल	पुरानी दिल्ली के मटिया महल विधान सभा क्षेत्र में बंद और टूटी हुई सीवर लाईन	³⁸ महीने
03	125 ता · -247 31 · 3 · 94	श्री ओ पी वब्बर	मुखराम पार्क में सड़कों की मरम्मत और जल-व्ययन प्रणाली का सुधार	14 महीने
0 4	149 ता - 168 9 - 4 - 94	श्री ओ पी • बब्बर	विकास पुरी क्षेत्र, नई दिल्ली के ब्लाक "ए" में पीने के पानी, वृक्षारोपण, घास, आश्रय स्थान के लिए प्रावधान और वहां	14 महीने
05	151 ar304	श्री दर्शन कुमार बहल	स्थित पार्क का उचित स्ब-स्बाव यमुना पार क्षेत्र में पीने के पानी की पर्याप्त आपूर्ति एवं सीवर सुविधा का दिया जाना	26 महीने

06	258 अता · -137-! 25 · 8 · 94	श्री दर्शन कुमार बहल	कार्यकारी अभियन्ता के पदों को भरे जाने हेतु संघ लोक सेवा आयोग की सिफारिशों को लागू किया जाना	22महीने
07	260 अताः -140 25 · 8 · 94	श्री परवेज हाशमी	ओसला विधान सभा क्षेत्र के ओसला गांव, नूर नगर, गफूर नग जुलेना गढ़ी, अमृतपुरी की सड़कों की खराब स्थिति	गर -
0.8	261 अता · -140 25 · 8 · 94	श्री एम•एस• पवार	अननुमोदित कालोनियों पर किया गया व्यय	33महीने
09	262 अता · - 149 25 · 8 · 94	श्री जगदीश लाल बतरा	कर्मचारियों की नियुक्ति	22महीने
10	264 अता • - 184	श्री राजेश शर्मा	नाले को ढके जाने के संबंध में	22महीने
11	25·8·94 266 अता·-207	डा · ए · के · वालिया	1994-95 के दौरान झुग्गी- झोपड़ी समूहों का विद्युतीकरण	22महीने
	25 · 8 · 94			
12	303 अता • - 24 19 • 12 • 94		सुल्तानपुर माजरा क्षेत्र में जल की आपूर्ति कराने हेतु पानी के एक भूमिगत रिज़रवायर का निर्माण	20 महीने
13.	304 अता - 177 12 - 12 - 94	Continue was pro-	पुल प्रहलादपुर क्षेत्र से बाढ़ का पानी निकाले जाने हेतु की गई कार्रवाई	20 महीने

1.4	372 अता 704 4 • 4 • 95	श्री रामनिवास गोयल	झिलिमल कॉलोनी का दिल्ली- नगर निगम को स्थानांतरण	26 महीने
15	374 अता- ४9 9 4·4·95	श्री सतीश चन्द्र खण्डेलवाल	रेहड़ी/ठेले वालों से संबंधित सर्वोच्च न्यायालय का 12·5·93 का निर्णय	26 महीने
16	375 अता 691 4 • 4 • 95	श्री नंदिकशोर गर्ग	शकुरपुर ब्लाक-एम में आवासीय एवं वाणिज्यिक दुकानों के संबंध में	26महीने
17	377 अता686 4·4·95	श्री जितेन्द्र कुमार ≬कालू भैया≬	भलस्वा-जहांगीरपुरी क्षेत्र में अप्रयुक्त भूगि के संबंध में	म 26 महीने
18	378	श्री जितेन्द्र कुमार	जहांगीरपुरी पुनर्वास कॉलोनी	26महीने
	अता • - 6 8 ⁵ 4 • 4 • 9 5	≬कालू भै या ≬	का दिल्ली नगर निगम को स्थानांतरण	
19	380 अता · -677 4 · 4 · 95	श्री जयभगवान	आवारा पशुओं के कारण होने वाली सड़क दुर्घटनाएं	26महीने
20	381 अता-665 		गांधी नगर का कपड़ा बाजार	26महीने
21	387 अता 921 	श्री बोध राज	सत्य निकेतन १ूजे जे कालोनी१ू, रिंग रोड पर अस्वामिक जगहों की	26महीने

22	388 अता 304	थ्री ब्रह्मपाल	न्यू अशोक नगर में सड़क का निर्माण	17 महीने
	28-3-95		(जर्माण	
23.	389 अता 401 28-3-95	श्री मेवा राम आर्य	सरकारी भूमि पर अनिधकृत कब्ज़ा	26 महीने
24 •	390 अता • - 924 	श्री एम एस पंतार	मण्डावली विधान सभा क्षेत्र में कम्युनिटी सैन्टरों की संख्या के संबंध में	17 महीने
25.	391 अता · - 925 	चौ प्रेम सिंह	ठेले वालों के सामान के संबंध में•	25 महीने
26.	अता · - 926 	चौ प्रेम सिंह	आई पन ए मार्केट, सुपर बाज़ार और मोहन सिंह मार्केट की खराब स्थिति	25 महीने
27.	393 अता · -927 11-4-95	चौ प्रेम सिंह	सानपुर गाँव के फेज़-1 में प्राथमिक विद्यालयों का निर्माण	25 महीने
28 •	394 अता • - 928 11-4-95	श्री मुकेश शर्मा	हस्तसाल के निकट सेनेटरी लैंड फिल क्षेत्र में एक रिज़ १ पहाड़ी १ का सुजन	16 महीने
29•	395 अता • - 929 11 • 4 • 95	श्री मुकेश शर्मा	अध्यापकों की भर्ती के लिए दिल्ली नगर-निगम द्वारा वर्ष 1994 में आयोजित परीक्षा का परिणाम और इस संबंध में लिया गया निर्णस	16 महीने

30	396	श्री कीर्ति आजाद	दिल्ली नगर निगम और नई दिल्ली	25महीने
	11.4.95		नगर पालिका के स्कूलों में बिस्कुटों का	
	अता 930		वितरण•	
			en e	
31	398	श्री मतीन अहमद	सीलमपुर क्षेत्र में वृक्षारोपण	25महीने
	अता • - 9 3 7			
	11 • 4 • 95			
32	399 अता 8 39	श्री टेकचंद शर्मा	तिगड़ी मुख्य सड़क का चौड़ा किया जान	ग • 25महीने
	11.4.95			
33	400	श्री दर्शन कुमार	स्व-रोजगार में संलग्न लोगों को	25महीने
	अता - 943	बहल	अनुज्ञप्ति १ लाइसेंस१ जारी किया जाना	
	11.4.95			
	·			
3 4	433 अता • - 913	श्री सूरज प्रसाद पालीवाल	नजफगढ़ शहर में कम्यूनिटी सेंटर	16महीने
		पालावाल	का निर्माण	
	11.4.95			
35	135	श्री बोधराज	दिल्ली नगर निगम दारा अभियंत्रिकी	16महीने
	अता 9 2 0		विभाग को आर के पुरम, सेक्टर-10	101011
	11.4.95		में मरम्मत के कार्य हेतु सीमेंट दिया जाना और किये गये कार्यों का विवरण	
36	471		भलस्वा, जहांगीरपुरी की अनिधकृत	17महीने
	अता ∙ - 296	१कालू भैया १		
	28 • 3 • 95		उपलब्ध कराए जाने हेतु योजना	
37	472	श्री सतप्रकाश राणा	दिल्ली में 20 गांवों का शहरीकरण	17महीने
	अता • - 306		शहरीकृत गांवों में उपलब्ध कराई गई	
	28 • 3 • 95	the open wheth	सुविधाएं -	

38	477 अता • - 321 28 • 3 • 95	श्री राजेश शर्मा	हुमायूंपुर, मोहम्मदपुर, बेगमपुर, 17महीने मस्जिद मोठ आदि शहरीकृत गांवों के लिए चौपाल का निर्माण
39	478 अता • - 323 28 • 3 • 95	श्री हरिकृष्ण	सम्मत्तियां जिन पर गृह-कर 17महीने लगाया जाना है और गृह-कर की दरों का निर्धारण किया जाना है
40	480 अता • - 335 28 • 3 • 95	चौ प्रेम सिंह	मदनगीर, दक्षिणपुरी में दाह-संस्कार 17महीने स्थानों एवं कब्रिस्तानों की स्थिति
41	482 अता • - 337 28 • 3 • 95	चौ प्रेम सिंह	डा अम्बेडकर नगर व अन्य झुग्गी- 17महीने झोपड़ी समूहों और गांवों में सफाई का प्रबंध.
42	483 अता • - 341 28 • 3 • 95	श्री राम भज	दिल्ली नगर निगम, नई दिल्ली नगर 17महीने पालिका/ के विद्यालयों और समेकित बाल विकास योजना §आई सी डी एस § में मिड-डे मील स्कीम के अंतर्गत ब्रेड, बिस्कुट, रस्क आदि की सरीद में अनियमितताएं
4 3	484 अता · - 344 28 · 3 · 95	श्री टेकचंद शर्मा	देवली खानपुर मार्ग पर नाले की 17महीने स्थिति व सड़क पर पानी का फैलना
4 4	485 अता • - 345 28 • 3 • 95	श्री टेकचंद शर्मा	सानपुर देवली रोड पर नाले 17महीने की खराब हालत व उसमें सुधार

†	वभाग
45.	18
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45•	अता - 266 28 · 3 · 94	श्री दीपचंद बंधु	ग्रेड-111 १वास काडर१ के उन अधिकारियों के छूटे हुए मामले जिन् विसम्बर 76 में ग्रेड-11 १वास१ व पदोन्नत किया जाना था	÷
	A Paragraphic		20 10 10	
46	193 अता • - 452	श्री मुकेश शर्मा	अधीक्षक के पद के नाम को अनुभाग अधिकारी के नाम में	21 महीने
	4 • 4 • 9 4			219019
	4 * 4 * 7 4		बदला जानाः	
47 और		magn is steel to the		
48	127 और 197	श्री इन्द्रराज सिंह	दिसम्बर 76 तक नियुक्त किए	21 महीने
	ता रा - 2 66 4 • 4 • 9 4		गए आशुलिपिकों की पदोन्नीत के संबंध में	
49-	197-क तारा-201 28·3·94		केन्द्रीय सरकार के कर्मचारियों की पदोन्नीत-पद्धित के आधार पर दिल्ली सरकार के कर्मचारियों के लिए भी पदोन्नीत के मार्ग खोलना और	21महीने
			समयबद्ध पदोन्नित आदि करना	
50	227 तारा - 28 23 · 8 · 9 4		सेवा विभाग में विरष्ठता के लंबित मामलों के संबंध में	39 महीने
51.	231 ता•-36	श्री के एस तैवर	अनुच्छेद 309 के अंतर्गत राष्ट्रीय राजधानी क्षेत्र, दिल्ली	39 महीने
	23-8-94		सरकार के कर्मचारियों के लिए पृथक नियम बनाना	
52.	232 	श्री जय किशन	सेवा-निवृत्ति के पश्चात् पुनः नियुक्त किए गए कर्मचारियों के विवरण के संबंध में	39 महीने
	23-8-94			
53.	233 <u>-ता∙-36</u> 23-8-94	श्री एन के गर्ग	उन अवर श्रेणी लिपिकों की वेतन-वृद्धि को रोके जाने के संबंध में जिन्होंने टंकण टैस्ट उत्तीर्ण नहीं किया है	39 महीने

54.	314 ता • -86 22-3-95	श्री प्रेम सिंह	दिल्ली सरकार और केन्द्रीय सरकार के कर्मचारियों के वेतनमान में विसंगतियों के संबंध में	32 महीने
55.	315 ता • - 31 22-3-95	श्री राम भज	सेवा-निवृत्त होने वाले कर्मचारियों की सेवा में विस्तार प्रदान किए जाने के संबंध में	32 महीने
	श्रम विभाग			
56.	189• अता • - 275 28-3-94	श्री मेवाराम आर्य	बिरला मिल को दिल्ली से हिमाचल प्रदेश स्थानान्तरित करने के लिए स्वीकृति देना	26 महीने
	विन्तु विभाग			
57.	291 22-12-94	श्री एन0के0गर्ग	केन्द्रीय बिक्री कर और स्थानीय बिक्री कर के अंतर्गत किरयाना और ड्राई फूट के डीलरों से वसूल किया गया बिक्री कर	20 महीने
58	318 ना 41 23 - 3 - 95	श्री राम भज	बिक्री-कर विभाग दारा मारे गये छापों की कुल संख्या व उनके स्थान	1 7 महीने
	रोज़गार विभाग			
59.	63 ता∙-11 9•3•94	श्री मेवाराम आर्य	विभिन्न रोजगार कार्यालयों में पंजीकृत बेरोजगार व्यक्तियों की संख्या	39्महीने
60.	114 ता222	कु पूर्णिमा सेठी	रोजगार कार्यालयों के माध्यम से रोजगार पाने वाले लोगों की कुल संख्या	22महीने
	30 . 3 . 94			

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61	269	प्रो पी के चांदला	आर के पुरम रोजगार कार्याल	ाय में 34 महीने
	अल्प अवधि सूचना	1	रोजगार-पत्रों के न	ावी नीकरण
	प्रश्न-2 26 • 8 • 9 4		में अनियमितताएं	
- 2.	m nd nom			224
	सामान्य प्रशासन वि	भाग		
62	136 अता•-462	श्री राम भज	कार्यालय से बाह्य यूटी पर	लगे स्टाफ 21महीने
	$\frac{3111 \cdot -462}{4 \cdot 4 \cdot 94}$		को यात्रा भत्ते के भुगतान	
, 4				
63.	<u>182</u> ता∙-188	श्री हरिकृष्ण	दिल्ली सरकार के तकनीकी	
g 4.	28.3.94			
			अनुवादकों के वेतनमानों में हेतु प्रस्ताव	समानता लाने
64 -	196	श्री मतीन अहमद		
	अता · - 463	त्रा नतान अहमप	स्वतंत्रता सेनानी प्रकोछ/बो पुनःगठन और विधायकों क	
	1 1 /1		प्रतिनिधित्वता देनाः	ા ડલ પર
65.	<u>218</u> ता∙-11	श्री करण सिंह तंबर	दिल्ली संस्कार के विभिन्न वि	भागों ११ महीने
	22.8.94	A DESCRIPTION OF	में खेलकूद की सुविधाएं दे	
66.	222	श्री बोध राज	दिल्ली के स्वतंत्रता सेनानियं	ंकी 38महीने
	अता • - 1 2 2 2 • 8 • 9 4	TOP THE TOTAL	पेंशन में बढ़ोत्तरी के संबंध	
	22.0.94			
67.	<u>337</u> अता 619	श्री कीर्ति आजाद	दिल्ली सरकार के अधिकारियों	को 31महीने
	4.4.95		टेलीफोन सुविधा देने के संव	ांध में
68.	339	श्री बोध राज	दिल्ली सरकार के कार्यालयों	में हिन्दी 31 महीने
	अता · - 616 4 · 4 · 95		टाईपराइटरों के संबंध में	St., other "Make"
69.	342	श्री मदनलाल गाबा	दिल्ली सरकार के विभिन्न क	र्यालयों 31 महीने
	ता • − 20 31 • 3 • 95		में सरकारी वाहनों के रख-रख	।।व के संबंध में
		party comments on a		
70.	<u>344</u> अता • - 49	श्री मुकेश शर्मा	दिल्ली सरकार के अधिकारियों	
	21.3.95		पास दो प्रभार हैं हैं के पास	e in the second
			अधिक स्टाफ कार होने के स	विध में •
71.	347	श्री जितेन्द्र कुमार	दिल्ली सरकार के विभिन्न वि	भागों में 31महीने
	अता · - 872 11·4·95		वर्ष 1993-94, 9	A
	* * * //		के दौरान मानदेय §आनरेरिय	
			भुगतान के संबंध में	

72.	<u>348</u> अता - 873 11 · 4 · 95	चौ शीशपाल	दिल्ली सरकार के मंत्रियों के सचिवों दारा इस्तेमाल किये गए वाहनों के रख रखाव के संबंध में	
73.	349 371 - 875 11 · 4 · 95	श्री बोध राज	दिल्ली सरकार के विभिन्न कार्यालयों में अंग्रेजी/हिन्दी में पत्र-व्यवहार के संबंध में	31महीने
	समाज कत्याण विम	गग		
74.	<u>165</u> ता•-41 16•3•94	श्री जितेन्द्र कुमार वृः ≬कालू भैया ≬	दावस्था पंशन प्रदान करने पर बनी योजना के संबंध में	27महीने
75.	$\frac{242}{\frac{3}{3}\overline{11} \cdot -80}$ $\frac{242}{24 \cdot 8 \cdot 94}$	श्री जितेन्द्र कुमार १कालू भैया१	जहांगीरपुरी विधान सभा क्षेत्र की विधवा महिलाओं और विकलांग व्यक्तियों को पेंशन देने के संबंध में	
76.	247 अता 59 24 - 8 - 94	श्रीमती ताजदार बाबर	विधवा महिलाओं को सिलाई की मशीनों का वितरण करना	22महीने
77.	248 ता-45 24·8·94	कु पूर्णिमा सेठी	कालकाजी विधान सभा क्षेत्र में 5 आंगनवाड़ी केन्द्रों का खोला जाना	22महीने
78.	विषि एवं न्याय वि 183 ता-190 28-3-94	भाग श्री सतीश चन्द्र खंडेलवात	न दिल्ली विधान सभा के सदस्यों दारा सत्यापित कागजों की वैधताः	27महीने
79•	$\frac{219}{512 \cdot 8 \cdot 94}$	कु पूर्णिमा सेठी और श्री करणिसंह तंबर	परिवार न्यायालय अधिनियम का लागू किया जाना	22महीने
	परिवहन विभाग			
80.	$\frac{71}{61} \cdot -31$ $16 \cdot 3 \cdot 94$	डा॰ ज्ञानचंद	पश्चिमी दिल्ली और यमुना-पार क्षेत्र की कालोनियों में बस रूटों को निश्चित करना या बनाया जाना	
81	72 16·31 16·3·94	डा - ज्ञानचंद	बस रूटों में बदलाव	21महीने.
82.	287 31	श्री राजेश शर्मा	अंतर्राज्यीय बस अड्डा, कशमीरी गेट पर काफी होम स्रोले जाने के संबंध में	

	83.	311 अता - 265 27 - 3 - 95		बहुत से गांवों और शहरीकृत क्षेत्रों में बस सेवाओं का प्रावधान	31महीने
	84.	313 ता - 191 3 - 4 - 95	श्री हरिकृष्ण	रेड-लाईन बसों को अनुज्ञा-पत्र	31महीने
1		उद्योग विभाग		e a	
	85	97 ता: -145 24-3-94	श्री शीश पाल	दिल्ली राज्य औद्योगिक विकास निगम लिमिटेड में वित्तीय संकट	26महीने
		गृह विभाग			
	86	<u>5</u> 9 <u>नियम</u> - 259 8 • 3 • 9 4	श्री रामवीर सिंह विधूड़	ी 13 वर्षीय लड़की पर अत्याचार करने के लिए दोषी पाए गए व्यक्तिर के खिलाफ की गई कार्रवाई	
4	87.	69 ता • - 16 15 • 3 • 94		विल्ली पुलिस के महिला प्रकोष्ठ में पंजीकृत महिलाओं के साथ अत्याचार करने के लंबित मामले	
	88 एवं • 89	<u>84_ और 85</u> ता•-107 22•3•94		नया पुलिस थाना सोले जाने के मापदण्ड व अन्य मानदण्डों से संबंधि विवरण	
	90•	148 विशेष उल्लेख 8 • 4 • 9 4		केन्द्रीय सुरक्षा पुलिस बल दारा 5 · 4 · को गांव बिजवासन के निवासियों पर किये गए अत्याचारों के संबंध में ·	94 39महीने
	91.	152 नियम - 259 9-4-94	श्री विनोद कुमार शर्मा	हरि नगर पुलिस थाने के एस एच ओ के सिलाफ पूछताछ •	• 38 महीने
	92.	153	श्री चाँद राम	गाँव पर्टी पूछ के निकट कुछ अज्ञात व्यक्तियों दारा 7-4-94 को	22 महीने
7_		नियम -259 9-4-94		श्री हुकम चन्द्र पत्र श्री भोले राम	
9 3 , एवं 9		216-286 और 320 		संगम विहार में पुलिस थाना सोलने के संबंध में	34 महीने
				The state of the s	
		22-8-94			

96.	319 ता∙-198	श्री रामवीर सिंह विष्ड़ी	सरिता विहार में पुलिस थाना स्रोलने के संबंध में	217
	3-4-95	- 1 To 1		
	चिकित्सा एवं स्वा	स्थ्य विभाग		
57•	23 ना∙-10	प्रो पी के चाँदला	दिल्ली में गुर्दे १ किड नी १ बेचने के गिरोह के संबंध में	29 महीने
	23-12-93			
98•	96 ता · -144	डॉ॰ ए के वालिया	आवासीय क्षेत्रों में निर्संग होमों के पंजीकरण के लिए समिति	26 महीने
	24-3-94		का प्रतिवेदन •	
99.	192	श्री रामभज	स्वास्थ्य मंत्री के दौरे के दौरान पाई गई कमियाँ	26 महीने
	अता - 434 31-3-94			
100.	252	श्री मतीन अहमद	बदरपुर विधान सभा क्षेत्र में औषधालय खोले जाने	22 महीने
	ता · - 74 25 - 8 - 94		हेतु प्रस्ताव •	
101.	253	श्री जितेन्द्र कुमार	अस्पतालों में होम्योपैधिक चिकित्सकों के पदों को भरे	22 महीने
	अता · -110 25-8-94	≬कालु भैया≬	जाने के संबंध में नियुक्ति नियम	
102.	254 अता · - 113	कु पूर्णिमा सेठी	लोक नायक जय प्रकाश नारायण अस्पताल और पंत अस्पताल के परिसर में पूजा करने के स्थानों	22 महीने
	25-8-94		का विद्यमान होना	
	पर्यटन विभाग			
103.	64	श्री राम भज	भलस्वा झील से मछिलयों की चोरी रोकने के लिए की	21 महीने
	ता • -19 15-3-94		गई कार्यवाही.	
			- to the same	01
104.	65 ता:-19	श्री जितेन्द्र कुमार	जहाँगीर पुरी क्षेत्र और भलस्वा झील के विकास हेतु समिति	21 महीने
	15-3-94		का गठन-	
105.	157	वही	भलस्वा झील के एक कैरिन में	21 महीने
	ता·−19		बोट हाऊस का प्रावधान करते हुए एक मनोरंजन पार्क का विकास	
	15-3-94			

106.	159 · ता · - 25	कु0 पूर्णिमा सेठी	कालका जी मंदिर के निकट संत नगर क्षेत्र में वर्षा के जानी को	39 महीने
	15-3-94		द्यीत में एकत्रित किये जाने हेतु प्रबंध	
107	230 ता∙-35 23⋅8⋅94	कु पूर्णिमा सेठी	1994-95 में नए काफी होम खोले जाने के संबंध में	21महीने
108	236 3ता - 49 23 · 8 · 94	श्री हारून युसुफ	दिल्ली पर्यटन दारा होटल और मोटल स्रोले जाने हेतु प्रस्ताव	26महीने
	आबकारी विभाग		er og vis fo	
109	$\frac{82}{61 \cdot 3 \cdot 94} - \frac{82}{21 \cdot 3 \cdot 94} - \frac{82}{4}$	श्रीमती कृष्णा तीरथ	मैसर्स सोहना एंटरप्राइज की दरों में की गई बढ़ोत्तरी के संबंध में	22महीने
110	187 3ता · - 260 28 · 3 · 94	प्रो पिके चांदला	आबकारी विभाग को यद्य-निषेध निदेशालय से पृथक करने हेतु प्रस्ताव	ABOURD CONTRACTOR OF
	बिक्री कर विभाग			
111.	$\frac{109}{51 \cdot -206}$	श्री विनोद कुमार शर्मा	जिन 15 अधिकारियों के विरूद विभागीय जांच का आदेश दिया गया था, उनके बिलाफ की गई कार्रवाई	26महीने
110	0.00		The state of the s	0.3
112.	290 अता · −133 21 · 12 · 94	श्री दीपचंद बंधु	बिक्री-कर विभाग में फिछले 5 वर्षों से लंबित अपीलों की संख्या और उनसे वसूत की जाने वाली राशि के संबंध में	20 महीने
	विकास विभाग			
113.	107	श्री ओ पी वब्बर	यमुना पार क्षेत्र में प्रदूषण	26महीने
	तारा • - 205		फैलाने के लिए चालान किए गए	
	25.3.94		वाहनों की संख्या	
114.	108 तारा-205	श्री ओ पी वब्बर	वर्ष 1994-95 के दौरान यमुना पार क्षेत्र में वृक्षारोपण	26महीने
	29.3.94		TO INTE	

115.	2 <u>28</u> तारा - 31	श्री जीत राम सोलंकी	रिज क्षेत्र की भूमि पर अतिक्रमण	22महीने
	23 · 8 · 94			
116.	234	श्री राम भज	दिल्ली प्रदूषण नियंत्रण बोर्ड को	22 महीने
	अतारां · - 43		अधिकारों का दिया जाना ।	
	23-8-94	***	- 187	
117.	235 जतारां - 47 23-8-94	श्री ओ पी बब्बर	बागवानी प्रभाग दारा किये गए वृक्षारोपण का विवरण ।	22 महीने
118.	237	श्री शीश पाल	प्रदूषण फैलाने वाले/	- 03
110			/ हॉट मिक्स्ड प्लॉट्स १ संयंत्रों १ और कारबानों के विरूद की गई	34 महीने
	तारां 3 5 2 3 - 8 - 9 4		कार्यवाही ।	
119.	273 तारां - 97 26-8-94	श्री मुकेश शर्मा	दिल्ली की ग्राम-पंचायतों की भूमि पर अवैध कब्जे ।	34 महीने
120.	288	श्री चाँद राम	20 सूत्री कार्यक्रम के अंतर्गत आबंदित	30 महीने
	तारां 81 		किये गए प्लाटों के धारकों को स्वामित्व के अधिकार देने के संबंध में	
121.		श्री मतीन अहमद	26 - 2 - 4 - 2 - 2 - 2 - 2 - 2 - 2 - 2 - 2	
121	अतारां -190	त्रा मतान जरुमद	20 सूत्री कार्यक्रम के अंतर्गत महरौली विकास क्षेत्र में भूमिहीनों को कृषि	
	23-12-94	New York Control of	पर्व आवास के लिए भूमि का आबंटन	1
122.	3 3 3	श्री दीपचन्द बंधु	मिनी मास्टर प्लान के अंतर्गत	26 महीने
	अतारां 624		गाँव का विकास ।	
	4-4-95			Age 1 2 1 1 1 1 2 1 2
123.	334	प्रो पी के चाँदला	विभिन्न गाँवों में ग्राम सभा की	27 महीने
	अतारां - 289			
	28-3-95			13-11.
124.	336 अतारां 58	श्री रामवीर सिंह विध्डी	मिनी मास्टर प्लान के अंतर्गत ग्रामीण क्षेत्रों के विकास के लिए	27 महीने
	21-3-95		किया गया कुल प्रावधान ।	
125.	75	श्री ब्रह्म पाल	न्यू अशोक नगर, दिल्ली में अध्यापकों	27 महीने
	<u>तारां • - 30</u>		के िक्त पदों का भरा जाना चार- दीवारी का निर्माण और बिजली व	
	16-3-94		पानी की सुविधाओं का प्रावधान	

26.	86 तारां -123 23-3-94		शिक्षा अधिकारी की सेवा-निवृत्ति की आयु को बढ़ाया जाना ।	27 महीने
127	89 तारा - 129	श्री विनोद कुमार शर्मा	नजफगढ़ विधान सभा क्षेत्र में कालेज खोलने के संबंध में ।	27 महीने
128.	23-3-94 117 तारां223	श्री बोध राज	पदोन्नीत के आधार पर प्रधानाचार्यों के पदों का भरा जाना ।	27 महीने
129.	156 तारा - 14 9-3-94	श्री मुकेश शर्मा	इन्दिरा गाँधी शारीरिक शिक्षा और सेल-कूद विज्ञान संस्थान को भूमि का आबंटन ।	27 महीने
130.	168 ·	कु0 पूर्णिमा सेठी	नेबरहुड योजना के अंतर्गत विद्यालयों में विद्यार्थियों का प्रवेश ।	27 महीने
131.	226 नियम-259 16·5·95	श्री हरिकृष्ण	गुरुकुल गोबिन्द राम आर्य विद्यालय के परिसर का दुरूपयोग और उसकी भूमि का बेचा जाना	30महीने
132•	239	श्री फतेह सिंह	अनुसूचित जाति के उम्मीदवारों की उप-प्रधानाचार्य के पद पर पदोन्नितिः	22महीने
133.	240 तारा-44 24·8·94	श्री साहिब सिंह चौह	ान आवश्यक योग्यताओं को पूरा करने पर पुस्तकालयाध्यक्षों की पी जी टी • ११ स्नातकोत्तर अध्यापकों १ के पद पर पदोन्नति •	
134.	2 4 1 · अता = 1 0 0 	श्री हारूनयुसुफ	उर्दू अध्यापकों के स्थित पदों को भरा जाना	3 4म हीने
135	2 4 3 ना-75 2 4 · 8 · 9 4	श्री रामवीर सिंह विधूड़ी	लोक निर्माण विभाग को अस्थाई तौर पर टैन्ट लगाए जाने हेतु प्रस्ताव ।	22महीने

13.	2 4 4	श्री मुकेश शर्मा	जिला स्तर पर परिषदों का गठन	34महीने
	अता-68		और प्रदर्शीनयों/मेलों आदि का	
	24.8.94		आयोजन -	
	24 0 74	נ ביב מיווע שוח פק	।वसूड्रा । ।वसूड्रा	C 1 - 117
137.	2 4 5	श्री जयभगवान	पक्के भवन बनाते समय विद्यालयों	००मरीचे
13,		त्रा अवस्पवान	की निचली भूमि का धरातल ऊंचा कर	
	अता · − 6 2		ना विसा सूचि का बसास अवा कर	113
	24.8.94			
138.	246	श्री राम भज	नियंत्रक और महालेखा परीक्षक के	70112
100.		त्रा सम्मण	निर्देशानुसार राजकीय शैक्षिक अनुसंधान	
	तारां-51		पवं प्रशिक्षण परिषद १एस सी र्÷ आर	
	24.8.94		की कार्य-प्रणाली की जांच करने हेत्	.c1. §
	2	and the party and the	समिति का गठन	
139.	2 4 9	श्री फतेह सिंह	बीस अर्थ पक्के कमरों का निर्माण	22महीने
	अता-102			
	23.8.94	e	***	
140 •	250		किताब के मामले में जाँच-पड़ताल	22 महीने
	नियम-259	The same with the same of the	और इस पर की गई कार्यवाही।	C/-ID
	25 · 8 · 94			
	शिक्षा विभाग		A Company of	
141.	298	श्री परवेज हाशमी	राजकीय वरिष्ठ माध्यमिक विद्यालय,	21 महीने
	 अतारां∙-65		नूर नगर में अध्यापकों के 18 खित	
			पदों का भरा जाना ।	
	20-12-94			
142.	299	श्री शीश पाल	दक्षिणपुर एक्सटैंशन में विद्यालय	21 महीने
	- अतारां∙-67		के भवन का निर्माण ।	
143.	300	श्री राज कुमार	मायापुरी के विद्यालयों में सड़कों के	35 महीने
	अतारां - 84	चौहान	निर्माण के संबंध में ।	
	00 10 01			
144.				-02
144 •			मंगोलपुरी क्षेत्र में स्थित दिल्ली	
	अतारां • - 8 5		प्रशासन के 17 विद्यालयों में पुस्त्र और	
	20-12-94	\$ * * * * * * * * * * * * * * * * * * *	महिला अध्यापकों के खित पदों का । भरा जाना ।	
145.	321	ं श्री जीत राम	बवाना विधान सभा क्षेत्र में उच्चत र	OC TIPLE
1111			माध्यमिक विद्यालयों के लिए भवनों	20 -4819
	अतारां - 76	W. W. F.	का निर्माण ।	
	23-3-95			T

146.	322 अतारां - 74 22-3-95	श्री जय किशन	सुल्तानपुर माजरा के सी-4 ब्लॉक और पीरा गढ़ी क्षेत्रों में स्थित विद्यालयों के लिए भवन का निर्माण ।	26 महीने
147.	323 अतारां 72 22 - 3 - 95	प्रो0 पी के चाँदला	प्रधानाचार्यों और उप-प्रधानाचार्यों के खित पदों का भरा जाना ।	18 महीने
148	325 अतार्ग 60 22-3-95	श्री रामवीर सिंह बिथूड़ी	बदरपुर में विद्यालय के भवन का निर्माण	। 26 महीने
149.	326· 3anti59 22-3-95	श्री रामवीर सिंह विध्इी	बदरपुर विधान सभा क्षेत्र में पुस्तकालय का स्रोला जाना ।	18 महीने
150.	386 अतारां - 634 4-4-95 भूमि और भवन वि	श्री गौरी शंकर भारदाज	प्राथमिक विद्यालयों में मातृ-भाषा में पढ़ाने के संबंध में ।	26 महीने
151.	99 तारां • -164 25-3-94	श्री मेवा राम आर्य	"न्यू पैटर्न स्कीम, 1979" के अंतर्गत पंजीकृत फ्लैटों के वर्गों में बदलाव हेतु दिल्ली विकास प्राधिकरण की योजना ।	
152.	137 <u>तारां</u> 320 8-4-94	श्री राम भज श्री ओ 0 पी 0 बब्बर	समय-बद्ध कार्यक्रम के अंदर तिलक नगर थोक मण्डी का केशो पुर क्षेत्र में स्थानान्तरण ।	26 महीने
153.	138 नारां 320 8-4-94	श्री राम भज श्री मेवा राम आर्य	मण्डियों का स्थानान्तरण और व्यापारियों की संख्या ।	21 महीने
154.	139 तारां - 320 8-4-94	श्री राम भज श्री मेवा राम आर्य	मीट इत्यादि का कारोबार करने वाले पंजीकृत और अपंजीकृत व्यापारियों का स्थानान्तरण ।	21 महीने
155.	143 तारां 325	श्री नन्द किशोर गर्ग	सड़क संख्या-51 के बचे हुए भाग का निर्माण पूरा किया जाना, जिसे	14 महीने
	8-4-94		आवासीय घरों के होने के कारण पूरा नहीं किया जा सका था ।	

156 ए	वं 146,199	श्री नन्द किशोर गर्ग	दिल्ली प्रशासन की सम्पित्तयाँ जो	14 महीने
157	ता रां - 3 2	9	किराये अथवा किसी अन्य कारण से केन्द्रीय सरकार के पास हैं।	
	8-4-94			
158.	161	प्रो0 पी के चाँदला		15 महीने
	तारां· - 2 8		लिमिटेड, नजफगढ़ का स्थानान्तरण।	
. 4- 4	15-3-94	16 F2 F3 F6 F6 F6	There is a second of the secon	
159.	171 तारां - 177	श्री दर्शन कुमार बहल	सरकारी भूमि और यमुना पार क्षेत्र में जनता के लिए पार्कों का	15 महीने
	25-3-94	e programme and the	विकास ।	Paradi -
160.	202	श्री हरि कृष्ण	"इण्डियन काऊँसिल ऑफ वर्ल्ड अफैयर्स"	21 महीने
	अतारां 5 9 5		को किराये पर भूमि का आबंटन ।	
	8 - 4 - 9 4		APPLIES NO.	
161.	203 अतारां • - 598	श्री हरि कृष्ण	लोक निर्माण विभाग के सिंधोरा सुर्द पूछ-ताछ कार्यालय में पर्चियाँ जारी	21 महीने
	8-4-94		करने के संबंध में ।	
162.	270	श्री जय किशन	सेवा राम शर्मा समिति के प्रतिवेदन	22 महीने
	तारां • - 8 9		के संबंध में।	
	26-8-94			0.3
163.	271	श्री जय भगवान	रामेश्वर नगर के पीछे सड़क के निर्माण की योजना ।	22 महान
	ता रां 91	The commences of	The state of the s	
	26-8-94			
164.	272 तारां • - 92	श्री जगदीश लाल बत्रा	साऊथ एक्सटैंशन-1 और 2 के बीच भूमिगत पार पथ १सब-वे१ के निर्माण की योजना ।	
	26-8-94		The street of	
165.	275	शी रामवीर सिंह बिथुड़ी	मजनू का टीला गुरूदारे के परिसर में कथित विध्वंस के संबंध में ।	23 महीने
	अतारां • - 216			1-1
	26-8-94			age Programme
166.	276 अतारां - 218		शहज़ादा बाग १इन्द्र लोक में आबंदि की गई दुकानों की कीमतों का निर्धार	
	26-8-94			

167.	277	श्री जगदीश लाल	कस्तूरबा नगर क्षेत्र में पार्कों के संबंध 23 महीने
	अतारां• - 2 2 4 2 6 - 8 - 9 4	ৰসা	में सूचना और वहाँ दी गई सुविधाएँ।
168-	278 अतारां 227 26-8-94	श्री राज कुमार चौहान	मंगोलपुरी क्षेत्र में भगत सिंह स्टेडियम 23 महीने के निर्माण की योजना ।
169	279 अतारां - 230 26-8-94	श्री मुकेश शर्मा	गुलाबी बाग में बरसाती पानी के नाले 23 महीने तक पाईपों का डाला जाना ।
170 •	96 तारां 80	श्री जय प्रकाश यादव	आज़ाद पुर सब्जी मण्डी के सामने 21 महीने जी टी रोड के दोनों ओर दो दो
	22-12-94		मीटर के नालों के निर्माण के संबंध में ।
171.	97 अता-139	श्री मुकेश शर्मा	दिल्ली के विभिन्न क्षेत्रों और कीर्ति 21 महीने नगर क्षेत्र में सड़कों पर की गई डेन्स कार्पेटिंग का विवरण
172.	22 · 12 · 94 35 अता – 615 4 · 4 · 95	श्री मुकेश शर्मा	विमानपत्तन अधिकरण के नियमों का 18महीने उल्लंघन करते हुए चाणक्यपुरी में वित्तमंत्री के आवास के निर्माण के संबंध में
173•	351 अता 635 4 • 4 • 95	श्री गौरी शंकर भारदाज	सड़क संख्या 26 §आउटर रिंग रोड पर 18महीने स्थित विद्या विहार, पारिजात, संसद विहार आदि कालोनियों से सीवर के पानी की निकासी की योजना के संबंध में
174.	352 अता • - 642 4 • 4 • 95	श्री ब्रह्मपाल	मयूर विहार और त्रिलोकपुरी ब्लाक- 25 18महीने के बीच भूमिगत टैंक के निर्माण के संबंध में
175.	355 तारा - 271 7 · 4 · 95	डा॰ प॰के॰वालिया	गीता कालोनी विधानसभा क्षेत्र की 25महीने अनिधकृत कालोनियों को अनापित प्रमाण-पत्र जारी करने के संबंध में

1 6 -	356	श्री बोध राज	वर्ष 1993-94 के दौरान दिल्ली 17महीने
	अता - 820		विकास प्राधिकरण दारा बनाए गए
		4	मकानों की संख्या और प्रत्येक वर्ष
	7 · 4 · 95		मकानों की मांग
177.		श्री नन्द किशोर	विद्यालय के भवन में चलाए जा रहे 17महीने
	अता • - 8 2 3	गर्ग	दीन दयाल उपाध्याय डिग्री कालेज और केशव डिग्री कालेज को दिल्ली
	7 · 4 · 9 5		विकास प्राधिकरण दारा भूमि का
			आबंटन ।
178.	358	श्री दर्शन कुमार	गांव कोंडली में अनिधकृत कब्जे को 25महीने
	अता-831	बहल	हटाए जाने के संबंध में
	7-4-95		
179.	359	श्री दर्शन कुमार	गांधी नगर क्षेत्र में पार्क, संगीतमय 25महीने
	0.7.0	बहल	फवारा एवं खेल-कृद का मैदान
	अता 8 3 2		विकसित किये जाने के संबंध में
	7 • 4 • 9 5		
180 •	360	श्री शीशपाल	तुगलकाबाद एक्सटेंशन क्षेत्र में विद्यालय 25 महीने
			सोलने हेतु भूमि आवंटित किये जाने के
	अता 637	12 12	संबंध में
	7 · 4 · 95		411
181 •	361	श्री ब्रह्म सिंह तंवर	स्वामी सत्यानंद मार्ग को गुड़गांव- 26महीने
	अता 5 4 2		फरीदाबाद रोड से जोड़ने के संबंध में
	31 · 3 · 95		
182	362	श्री शीश पाल	प्रहलादपुर गांव में दिल्ली विकास 26 महीने
	अता 5 4 5		प्राधिकरण की भूमि से अतिक्रमण हटाए
			जाने के संबंध में-
	31 • 3 • 95	to the profession of the	
183.	366	श्री शीश पाल	उस सक्षम अधिकारी के ब्यौरे के संबंध 17महीने
100	, , ;		में जिससे दिल्ली भूमि § अंतरण पर
	अता - 105		
	18.4.95		निबंधन 🛭 अधिनियम, 1972 के अंतर्गत
			भूमि के स्थानांतरण के लिए अनुमति
			मांगने हेतु संपर्क स्थापित किया जाना है
184.	367	श्री मोती लाल सोढी	रामनगर क्षेत्र में दिल्ली विकास 17महीने
	3ता∙-377		प्राधिकरण के पार्कों के विकास के
	18.4.95		संबंध में
	THE WALL THE STATE OF THE PARTY		

100.	तारा-371	श्री विनोद कुमार शर्मा	दिल्ली विकास प्राधिकरण की दारका परियोजना में बनी कालोनियों के नियमन के संबंध में	17महीने
	18 - 4 - 95			
186.	436-ए अता • -35 ।	श्री परवेज हाशमी	श्रीनिवासपुरी और आश्रम चौक के क्रासिंग पर एक भूमिगत उप-मार्ग	26महीने
28 · 3 · 95		के निर्माण के संबंध में		
187.	360-ਞ	श्री बोधराज	दिल्ली विकास प्राधिकरण की सेल्फ	26महीने
	24.3.95		फाइनेन्सिंग स्कीम के अंतर्गत मकानों का आवंटन	
	साद्य एवं संमत	ग विभाग		
188.	128 तारां=267 4-4-94	श्री साहिब सिंह चौहान	मंडल संख्या-43 और 50 में मिट्टी के तेल का डिपो और उचित दर की दुकानें सोले जाने के संबंध में	44महीने
189.	129 तारां - 94 4-4-94	श्री साहिब सिंह चौहान	जन वितरण प्रणाली के अंतर्गत दुकानों के आबंटन के संबंध में ।	44 महीने
190.	193-प अतां - 440 4-4-94	श्री साहिब सिंह चौहान	संबंधियों को जन वितरण प्रणाली के अंतर्गत दुकानें आबंटित करने के संबंध में ।	44 महीने
191.	316 तारां - 42 23-3-95	श्री कीर्ति आज़ाद	आटो इंजीनियर सर्विस सैन्टर के विरुद्ध की गई शिकायत ।	32 महीने
	सिंचाई एवं ा	द नियंत्रण विभाग		
192.	257 तारां • -1 25 25-3-94	श्री रामवीर सिंह बिथ्डी	मोलड़ बन्द, गगन विहार, ओम नगर, साई नगर में नाला बनाने के संबंध में ।	44 महीने
193.	284 तारां - 76 22-12-94	प्रो० पी०के० चाँदला	पंजाबी बाग से किंग्जवे कैम्प तक नजफगढ़ नाले को ढके जाने के संबंध	

	राजस्व विभाग		Anna Carlo	
15.	308	श्री राम भज	भूमि के स्वामित्व के लिए पावर	35 महीने
	तारां•-96 		ाफ एटॉर्नी को मान्यता दिए जाने के संबंध में।	
	27-3-95	N August 1	A Section 4	
195.	309	श्री टेक चन्द	घरेलू उद्योगों के लिए औद्योगिक	35 महीने
	अतां• - 239	शर्मा	भूषण्डों का आबंटन ।	
	27-3-95			
	सहकारी विभाग			
196	280 अता 237	श्री शीश पाल	लकी ग्रुप हाऊसिंग सोसायटी के संबंध में ।	38 महीने
	26-8-94		agencies (
197.	293 अता 200	श्री गौरी शंकर भारदाज	ग्रुप हाऊसिंग सोसाइटियों में दोबारा फ्लैट्स/भूमि श्रीनयमित आधार परश्र सरीदने वाले लोगों के नामांकन के	34 महीने
198.	23-12-94	श्री एन के गर्ग	संबंध में । दिल्ली नगर निगम को ग्रुप हाऊसिंग	31 महीने
170	अता∙-608	AL STERRAGE	सोसाइटियाँ सौंपे जाने के संबंध में ।	J1 4614
	3-4-95		4 4	
199.	328	श्री कीर्ति आज़ाद	वैश्य को-आपरेटिव आदर्श बैंक	
	<u>अता · −862</u>		लिमिटेड में अनियमितताओं के संबंध मे	
	10-4-95	A second to the second		

पूर्ण न किए गए आश्वासनों का विवरण

 कृमसंस्या	आश्वासन सं- प्रश्न सं- और तिथि	संबंधित सदस्य	विषय का संक्षिप्त विवरण
	शहरी विकास		
01	30 अतारं/-36 § 5 § 	प्रो· पी·के· चांदला	शहजादा बाग § औघोगिक एवं वाणिज्यिक कॉम्मलैक्स § के आबंटियों दारा भूषण्डों की कीमतों का भुगतान करने के संबंध में
02	33 अता∙-14 24·12·95	श्री अजय माकन	केन्द्रीय सरकार दारा 1990 में अधिसूचित मास्टर प्लान के अंतर्गत औद्योगिक इकाईयों को अनुज्ञप्ति -पत्र १लाइसेन्स१ जारी न किये जाने के संबंध में
03	75-ए ता [:] ~-50 17·3·94	श्री नंद किशोर गर्ग	गांव में वाणिज्यिक और घरेलू उपयोग के लिए बिजली का पृथक कनैक्शन देने के संबंध में
0 4	81	श्री राम भज	अनंतराम डेरी कॉलोनी में बिजली उपलब्ध कराना
05 एवं 06	134-135 311·-269 4·4·94	श्री नंद किशोर गर्ग	ग्रामीण क्षेत्र के विकास के लिए विकास बोर्ड का गठन
07	2 2 4 अता · - 2 2 	श्री मतीन अहमद श्री परवेजृ हाशमी श्री रामवीर सिंह विधूड़ी	हरिनगर और हरिजन बस्ती की सड़कों की मरम्मत
08	332 अता #-622 4·4·95	श्री एम एस प्यार	गाजीपुर डेरी कॉलोनी में पार्की का विकास
09	354 तार-65 24·5·95	श्री मतीन अहमद	हाउसिंग बोर्ड के गठन के संबंध में
10	369 अता 710 4 · 4 · 95	श्री राम भज	दिल्ली नगर निगम- के गृह-कर विभाग के निरीक्षकों/ स्टाफ के संबंध में

11.	428 <u>अता · - 894</u> 11·4·95	श्री गौरी शंकर भारदाज	जे जे कालोनी शक्रपुर में सड़कों पर तथा पार्क में अनिधकृत कब्जा
12.	479 अता • - 324 8 • 3 • 95	श्री हरिकृष्ण	ट्रांसपोर्ट नगर बादली, पटपङ्गंज तथा संजय ट्रांसपोर्ट नगर में सुविधा उपलब्ध कराना
13	481 到面了·-336 28·3·95	चौ प्रेम सिंह	अम्बेडकर नगर विधान सभा निर्वाचन क्षेत्र में पार्कों का विकास
	वित्त विभाग		
14 T	रवं <u>45-174</u> प्रस्ताव 24-12-93	प्रो॰ पी॰के॰ चांदला श्री राजेश शर्मा	होटलों व रेस्तरां में मध-निषेध.
	चिकित्सा एवं स्वास्थ	य विभाग	
16.	11 11 11 24 · 12 · 94	श्री नंद किशोर गर्ग	बिचड़ीपुर के निकट अस्पताल पूरा होने में विलम्ब
17.	191 अता • − 430 21 • 3 • 94		सरकारी अस्पतालों से करोड़ों रूपयों के उपकरणों की चोरी
	पर्यटन विभाग		
18.	58 <u></u>	डा . प . के . बालिया	पूर्वी दिल्ली क्षेत्र में पर्यटक स्थलों का विकास.
	मूमि और भवन विभ	गग	
19.	52 	श्री चांद राम	गांव सभा की भूमि पर अतिक्रमण के मामले की जांच करने हेतु समिति का गठन
20.	80 18.3.94	श्री नंद किशोर गर्ग	दिल्ली विकास प्राधिकरण और दिल्ली नगर निगम के जे जे • कंध १ विंग१ के 200 कर्मचारियों का स्थानांतरण •
21.	102 ता-167 १प् क प्रश्न 25·3·94	श्री नरेश गौड़	दिल्ली विकास प्राधिकरण दारा भूमि के इस्तेमाल व योजनाओं में पैट्रोल पम्प खोलने हेतु मनमाने ढंग से बदलाव किया जाना
22.	103 ता - 16 % प्रक प्रश्न 25 - 3 - 9 4	कु पूर्णिमा सेठी	पुनर्वास कालोनी के निवासियों से आपत्तियां आमंत्रित करने हेतु तारील बढ़ाना

23.	$\frac{140 - 198}{\overline{11} \cdot = 323} = = = = = = = = = = = = = = = = = = =$	श्री साहिब सिंह चौहान	भजनपुरा, बी बलाक में बने बनाए घरों का तोड़ा जाना
	*		
25.	1 4 4 11 · -3 2 6 8 · 4 · 9 4	श्री गौरी शंकर भारदाज	उन सहकारी सिमितियों की कुल संख्या जिन्हें कब्जा दे दिया गया है और वहाँ पर रह रहे हैं
26.	$\frac{1}{8} \frac{47}{\cancel{-}330} = \frac{1}{8} \frac{47}{\cancel{-}494} = \frac{1}{4}$	चौ शीश पाल	गांव पुल पहलादपुर की गांव सभा भूमि पर अतिक्रमण
27.	<u>170 ·</u> अता · -161 24 · 3 · 94	प्रो पी के चांदला	गांव किलोकरी में ससरा संख्या-735 की भूमि और समुदाय के प्रयोजनों हेतु उसका उपयोग
28.	204 3 ता - 600 8 - 4 - 94	श्री सतीश चन्द्र खडिलवाल	विहार, दिल्ली के सामने बनी सड़क पर अतिक्रमण
29.	205 अता • - 602 8 • 4 • 94	श्री साहिब सिंह चौहान	भजनपुरा पुलिस थाने के सामने स्थित भूमि पर अतिक्रमण
30 ·	2 <u>06</u> জনা 604 8 · 4 · 94	श्री नंद किशोर गर्ग	लारेंस रोड औद्योगिक क्षेत्र में सरकारी भूमि पर हुए अतिक्रमणों की संख्या
31.	207 अता • -605 8 • 4 • 9 4	श्री नंद किशोर गर्ग	डा राम मनोहर लोहिया औद्योगिक क्षेत्र १ॅलॉरेंस रोड औद्योगिक क्षेत्र१ में बाली पड़े भूबण्डों के संबंध में
32.	2 <u>1</u> 0 अता 609 8 - 4 - 94	श्री सतीश चन्द्र सडेलवाल -	भूमि के आबंटन हेतु दिल्ली विकास प्राधिकरण में पंजीकृत सोसाइटियों की संख्या और उन सोसाइटियों की संख्या जिन्हें भूमि आबंटित कर दी गई है
33.	211 31 - 610 8 · 4 · 94	श्री सतीश चन्द्र संडेलवाल	कोलोनाइजरों दारा बेची गई कालोनियों को अनिवार्य सेवाएं उपलब्ध कराने हेतु
34.	2 <u>1</u> 2 अता-619 8 • 4 • 9 4	चौ शीश पाल	नवजीवन कैम्प, नेहरू कैम्प १ तुगलकाबाद १ के भूमिहीन व्यक्तियों को आवासीय भूखण्डों का आबंटन
35.	213 <u>37 </u>	श्रीमती ताजदार बाबर	आवासीय स्थलों को वाणिज्यिक स्थलों में बदलना और वहां पर बेसमेंट का निर्माण

36.	214 अता 625 8 • 4 • 94	श्री ओ पी व्यवस	100 को-आपरेटिव ग्रुप हाउसिंग सोसाइटियाँ को अनिवार्य सेवांपं उपलब्ध कराना
37•	282 ता83 26 - 8 - 94	_ श्री शोएब इकबाल -	जामा मस्जिद से हटाए गए रेहड़ी वालों के लिए वैकल्पिक स्थान उपलब्ध कराना
38.	353 31 1 712 4 · 4 · 95	श्री स्वरूप चंद राजन	किलोकरी क्षेत्र के कम्यूनिटी हॉल के ख-खाव के संबंध में
39 •	364 अता∙-1053 18•4•95	श्री शीश पाल	तुकलकाबाद किले के अंदर दिल्ली विकास प्राधिकरण की भूमि पर अतिक्रमण
40.	365 अता 1049 18 - 4 - 95	श्री राजेश शर्मा	दक्षिणी दिल्ली में स्थित गौतम नगर की स्थिति । यह शहरीकृत है अथवा नहीं ।
	ग्रह विभाग		
41.	105 d1·-204 29·3·94	श्री विनोद कुमार शर्मा	सड़कों पर पुलिस बूथ स्थापित करने के संबंध में
	रोजगार विभाग		
42.	115 11 - 222 30 - 3 - 94	कु पूर्णिमा सेठी	1994-95 के दौरान प्रधामंत्री रोजगार योजना के अंतर्गत निधारित लक्ष्य
43.	116 <u>ता - 222</u> १५७ 30 - 3 - 9 4	श्री देवेन्द्र सिंह प्रश्न≬	अन्य राज्यों से दिल्ली पुलिस में हवलदारों की नियुक्ति हेतु जी एन सी एक्ट के अंतर्गत अनापत्ति प्रमाण-पत्र १ एन ओ सी १
	विकास विभाग		प्रमाण-पत्र हुएन·आ·सा·ह
44.	67 ता · −18 15 · 3 · 98	ीमती कृष्णा तीरथ	झुग्गी झोपड़ी के गरीब निवासियों जिन्होंने अतिक्रमण कर रखे हैं, उनके लिए वैकल्पिक स्थानों का आबंटन
45.	217 ता 7 22 · 8 · 9 4		गांव आकृती और श्मशान घाट और मदनपुर सादर के बीच सड़क का निर्माण और श्यशान घाट के ऊपर शेड डलवाना
46 •	223 अता 21 22 · 8 · 94	श्री मतीन अहमद	गांव जैतपुर से श्मशान घाट तक सड़क का निर्माण
47.	335 ता - 24	प्रो पी के चांदला	भाटी लानों के निकट वन्य जीवन अभ्यारण्य १ सैंक्चु अरी १
	22.3.95		AN THE STATE OF TH
48 -	सेवा विभाग		
. 0	अता-453/4·4		दिल्ली सरकार के कार्यालयों में प्रतिनियुक्ति के आधार पर कार्य कर रहे कर्मचारियों की 'संख्या •

2 2 0 अता • -1 0 2 2 • 8 • 9 4 विभिन्न वर्गों में अनुमोदित पदों का विवरण और श्री करण सिंह तंबर 49. खित पदों की संख्या श्रम विभाग 190 अता · - 276 28 · 3 · 94 श्री मेवा राम आर्य श्रम परामर्श आयोग, 1986 का गठन. 50. आबकारी विभाग शराब की दुकानों की संख्या और शराब की कुल 83 ता · −85 21 · 3 · 95 श्री राम भज 51. और वह नियम जिसके अंतर्गत अनुज्ञप्ति-पत्र **१लाइसंस**१ प्दान \$. बिकी कर विभाग विभाग 110 ता - 206 29 - 3 - 94 चौ . प्रेम सिंह के निलंबित अधिकारियों 52. चार्ज-शीट जारी किये जाने के संबंध में कृषि विभाग. 104 $\overline{\text{di}} \cdot -206$ $\overline{29 \cdot 3 \cdot 94}$ चौ • प्रेम सिंह किसानों के लिए खुली नीलामी की प्रणाली शुरू 53. करना और क्य विक्य की सुविधा उपलब्ध कराना. सामान्य प्रशासन विभाग 167 ता∙-119 22⋅3⋅94 क्षेत्र दिल्ली में लागू अधिनियम श्री ओ पी • बब्बर 54 . नियमों की संख्या के संबंध में और वर्तमान में कार्य कर रहे बोर्ड व समितियों की संख्या. 184 301 · - 232 28 · 3 · 94 दिल्ली का 9 जिलों में विभाजन. श्री नंद किशोर गर्ग 55 . श्री नंद किशोर गर्ग दिल्ली सरकार के कार्यालयों में वाहनों की संख्या 185 377 - 233 28 · 3 · 94 56 . और छुट्टियों के दौरान उनका प्रयोग. <u>195</u> अता • - 457 4 • 4 • 94 पब्लिक डीलिंग विभागों में भष्टाचार से श्री शीश पाल 57.

पाप्त शिकायतें .

शिक्षा विभाग

58			2
59	<u>16+8120+1218</u> ता-6	श्री वासुदेव कप्तान	विद्यालयों में आवश्यक सेवाएँ उपलब्ध कराना
60	23 • 12 • 93	श्री जयिकशन	
	23.12.93	कु पूर्णिमा सेठी	******
		9 6	
61.	25 3 1 3 · 3 · 9 4	श्री राजेश शर्मा	के जी / प्राथमिक स्तर की शिक्षा में पुस्तकों के भार के संबंध में
62.	<u>73</u> ता∙-32	श्री रामवीर सिंह विथूड़ी	विद्यालयों का स्तर बढ़ाने के संबंध में
	16.3.94		
63	9 7 ता-125	श्री मुकेश शर्मा	वृद्धावस्था शिक्षा कार्यक्रम के अंतर्गत अंशकालीक
	23.3.94		शिक्षकों के वेतन के संबंध में
	तकनीकी शिक्षा विभा	ाग	
64.	324	श्री रामनिवास गोयल	कॅलिज ऑफ एपलाइड साइंसेस फार वीमेन एवं
	अता 6 8		कॅॅंलेज आफ बिजनेस स्टडीज का नाम क्रमशः
	21(11 0 0		शहीद राजगुरू और शहीद सुखदेव रखे जाने का
	22.3.95		प्रस्ताव •
	22·3·95 परिवहन विभाग		
65.	परिवहन विभाग 312	श्री सूरज प्रसाद पालीवाल	प्रस्ताव
65 •	परिवहन विभाग 312	श्री सूरज प्रसाद पालीवाल	प्रस्ताव
65.	परिवहन विभाग 312 अता - 248 27 - 3 - 95	श्री सूरज प्रसाद पालीवाल	प्रस्तावः नजफगढ़ क्षेत्र से बस रूट खोले जाने के संबंध
	परिवहन विभाग 312 अता - 248 27 - 3 - 95 पर्यावरण विभाग		प्रस्तावः नजफगढ़ क्षेत्र से बस रूट खोले जाने के संबंध में
	परिवहन विभाग 312 अता - 248 27 - 3 - 95 पर्यावरण विभाग		प्रस्तावः नजफगढ़ क्षेत्र से बस रूट खोले जाने के संबंध में सङ्कों के किनारे लगे पेड़ काट कर पेट्रोल पम्प
	परिवहन विभाग 312 अता - 248 27 - 3 - 95 पर्यावरण विभाग		प्रस्तावः नजफगढ़ क्षेत्र से बस रूट खोले जाने के संबंध में
66.	परिवहन विभाग 312 अता - 248 27 - 3 - 95 पर्यावरण विभाग 106	श्री रामनिवास गोयल	प्रस्तावः नजफगढ़ क्षेत्र से बस रूट खोले जाने के संबंध में: सड़कों के किनारे लगे पेड़ काट कर पेट्रोल पम्प बनाए जाने के संबंध में:
	परिवहन विभाग 312 अता - 248 27 - 3 - 95 पर्यावरण विभाग 106	श्री रामनिवास गोयल श्री जितेन्द्र कुमार	प्रस्तावः नजफगढ़ क्षेत्र से बस रूट खोले जाने के संबंध में: सड़कों के किनारे लगे पेड़ काट कर पेट्रोल पम्प बनाए जाने के संबंध में: ग्रामीण क्षेत्रों में ट्यूबवैल और आटे की चक्की
66.	परिवहन विभाग 312 अता - 248 27 - 3 - 95 पर्यावरण विभाग 106 ता - 205	श्री रामनिवास गोयल	प्रस्तावः नजफगढ़ क्षेत्र से बस रूट खोले जाने के संबंध में: सड़कों के किनारे लगे पेड़ काट कर पेट्रोल पम्प बनाए जाने के संबंध में: ग्रामीण क्षेत्रों में ट्यूबवैल और आटे की चक्की के लिए दिये गये बिजली के कनैक्शनों से चलाए
66.	परिवहन विभाग 312 अता - 248 27 - 3 - 95 पर्यावरण विभाग 106 ता - 205 29 - 3 - 94	श्री रामनिवास गोयल श्री जितेन्द्र कुमार	प्रस्तावः नजफगढ़ क्षेत्र से बस रूट खोले जाने के संबंध में. सड़कों के किनारे लगे पेड़ काट कर पेट्रोल पम्प बनाए जाने के संबंध में. ग्रामीण क्षेत्रों में ट्यूबवेल और आटे की चक्की के लिए दिये गये बिजली के कनैक्शनों से चलाए जा रहे कारखानों । जिनसे पर्यावरण दूषित होता
67.	परिवहन विभाग 312 अता - 248 27 - 3 - 95 पर्यावरण विभाग 106 ता - 205 29 - 3 - 94 158 ता 23 15 - 3 - 94	श्री रामनिवास गोयल श्री जितेन्द्र कुमार १्रेकालू भैया१	प्रस्तावः नजफगढ़ क्षेत्र से बस रूट खोले जाने के संबंध में. सड़कों के किनारे लगे पेड़ काट कर पेट्रोल पम्प बनाए जाने के संबंध में. ग्रामीण क्षेत्रों में ट्यूबवैल और आटे की चक्की के लिए दिये गये बिजली के कनैक्शनों से चलाए जा रहे कारखानों §जिनसे पर्यावरण दृषित होता है § के संबंध में.
66.	परिवहन विभाग 312 अता - 248 27 · 3 · 95 पर्यावरण विभाग 106 ता - 205 29 · 3 · 94 158 ता · - 23 15 · 3 · 94	श्री रामनिवास गोयल श्री जितेन्द्र कुमार	प्रस्तावः नजफगढ़ क्षेत्र से बस रूट खोले जाने के संबंध में. सड़कों के किनारे लगे पेड़ काट कर पेट्रोल पम्प बनाए जाने के संबंध में. ग्रामीण क्षेत्रों में ट्यूबवेल और आटे की चक्की के लिए दिये गये बिजली के कनैक्शनों से चलाए जा रहे कारखानों । जिनसे पर्यावरण दूषित होता
67.	परिवहन विभाग 312 अता - 248 27 - 3 - 95 पर्यावरण विभाग 106 ता - 205 29 - 3 - 94 158 ता 23 15 - 3 - 94	श्री रामनिवास गोयल श्री जितेन्द्र कुमार १्रेकालू भैया१	प्रस्तावः नजफगढ़ क्षेत्र से बस रूट खोले जाने के संबंध में. सड़कों के किनारे लगे पेड़ काट कर पेट्रोल पम्प बनाए जाने के संबंध में. ग्रामीण क्षेत्रों में ट्यूबवैल और आटे की चक्की के लिए दिये गये बिजली के कनैक्शनों से चलाए जा रहे कारखानों §जिनसे पर्यावरण दृषित होता है § के संबंध में.
67.	परिवहन विभाग 312 अता - 248 27 · 3 · 95 पर्यावरण विभाग 106 ता - 205 29 · 3 · 94 158 ता 23 15 · 3 · 94	श्री रामनिवास गोयल श्री जितेन्द्र कुमार ्रेकालू भैया कु पूर्णिमा सेठी	प्रस्तावः नजफगढ़ क्षेत्र से बस रूट खोले जाने के संबंध में. सड़कों के किनारे लगे पेड़ काट कर पेट्रोल पम्प बनाए जाने के संबंध में. ग्रामीण क्षेत्रों में ट्यूबवैल और आटे की चक्की के लिए दिये गये बिजली के कनैक्शनों से चलाए जा रहे कारखानों §जिनसे पर्यावरण दृषित होता है § के संबंध में.
67.	परिवहन विभाग 312 अता - 248 27 - 3 - 95 पर्यावरण विभाग 106 ता - 205 29 - 3 - 94 158 ता 23 15 - 3 - 94 विध एवं न्याय वि 329	श्री रामनिवास गोयल श्री जितेन्द्र कुमार ्रेकालू भैया कु पूर्णिमा सेठी	नजफगढ़ क्षेत्र से बस रूट खोले जाने के संबंध में. सड़कों के किनारे लगे पेड़ काट कर पेट्रोल पम्प बनाए जाने के संबंध में. ग्रामीण क्षेत्रों में ट्यूबवेल और आटे की चक्की के लिए दिये गये बिजली के कनैक्शनों से चलाए जा रहे कारखानों शिननसे पर्यावरण दूषित होता है के संबंध में. रिज क्षेत्र से अतिकृमण हटाए जाने के संबंध में.
67.	परिवहन विभाग 312 अता - 248 27 - 3 - 95 पर्यावरण विभाग 106 ता - 205 29 - 3 - 94 158 ता 23 15 - 3 - 94 विध एवं न्याय वि	श्री रामनिवास गोयल श्री जितेन्द्र कुमार ्रेकालू भैया कु पूर्णिमा सेठी	नजफगढ़ क्षेत्र से बस रूट खोले जाने के संबंध में. सड़कों के किनारे लगे पेड़ काट कर पेट्रोल पम्म बनाए जाने के संबंध में. ग्रामीण क्षेत्रों में ट्यूबवैल और आटे की चक्की के लिए दिये गये बिजली के कनैक्शनों से चलाए जा रहे कारखानों श्रीजनसे पर्यावरण दूषित होता है के संबंध में. रिज क्षेत्र से अतिकृमण हटाए जाने के संबंध में.

70 · 330 3.ता · · · 270 28 · 3 · 95 श्री राजेन्द्र गुप्ता

सरकारी निर्माण के विरूद न्यायालय से रोक हस्टेह के आदेश प्राप्त करने के संबंध में

राजस्व विभाग

71 · 215 3 · A · 9 · 4 प्रो पी के चांदला

गांव किलोकरी में शामला भूमि के स्वामित्व के संबंध में

सहकारी विमाग

कु पूर्णिमा सेठी

झुग्गी-झोपड़ी ← निवासियों के लिए सहकारी सिमितियां बनाए जाने और इस प्रयोजन हेतु धन-राशि / प्रभार एकत्रित करने के संबंध में